



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Thursday,5th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/3489/2024</a> B/O	SUDIPTA SWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	GA, ASSAM SC, SEC. EDU.
2	<a href="#">WP(C)/3892/2024</a> FIXED	PRAGYA PRIYA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	SC, SEC. EDU. SC, DIB. UNIVERSITY SC, SEBA
3	<a href="#">WP(C)/4278/2024</a> B/O	RAJARSHI BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, ELEM. EDU SC, SSA
4	<a href="#">WP(C)/4461/2024</a> B/O	ISHA RANI KALITA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
5	<a href="#">I.A.(Civil)/2599/2024</a> FIXED in WP(C)/1480/2024	BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J AHMED (R-5) MR. S B LASKAR MS A HUSSAIN (R-5) MR N ZAMAN (R-5)	SC, ELEM. EDU MR. B PURKAYASTHA
	<b>WITH</b> <a href="#">WP(C)/1480/2024</a>	BISWAJIT DEY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU MR. J AHMED (R-5) MS A HUSSAIN (R-5) MR N ZAMAN (R-5)
<b>ADMISSION</b>				
6	<a href="#">WP(C)/2816/2019</a> PART-HEARD, FIXED	SYED DERAZUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R C SAIKIA MS. B PHOM	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR D CHAKRABORTY MR. P MAHANTA(R-7) MS C DAS(R-7) SC, SEC. EDU. SC, BTC MR. M P SHARMA

7	<a href="#">WP(C)/5498/2021</a> PART-HEARD, FIXED	KANDARPA DAS <b>Versus</b> THE CHANCELLOR GAUHATI UNIVERSITY AND 5 ORS.	MR. D DAS SR. ADV MR. M K CHOUDHURY MR. U K NAIR MR. U K NAIR MR T CHAKRABORTY MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR K TALUKDAR MR. M SARMA	MR. K N CHOUDHURY (R2- R5) MR. P J PHUKAN (SC, G.U., R2-R5) MR P P PHUKAN (R2-R5) SC, G U
8	<a href="#">WP(C)/4898/2020</a> B/O	DR. AMAD UDDIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR. B. C. DAS (R8) MR. B. DEURI, GA, ASSAM (R7) MR. P. DEKA (R8) MR. A K DUTTA (R3, R5) MR. B BORAH (R8) MR. B PURKAYASTHA (R3, R5)
9	<a href="#">WP(C)/865/2021</a> B/O	DR. AMAD UDDIN <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR. M J BARUAH (R-12) MR. K R BORA (R-3,4,5,6) MR. A ALI (R-12) MR D MAHANTA (R-4 AND 5)
<b>WITH</b>				
10	<a href="#">WP(C)/95/2024</a>	DR. DIPANKAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	SC, HIGHER EDU MR D MAHANTA (R-4)
11	<a href="#">WP(C)/261/2022</a> FIXED	PROF (DR) DEVASHISH KAR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR M CHANDA MR S CHOUDHURY Mukesh Sharma MS R MEDHI MS F RAHMAN	SC, HIGHER EDU GA, ASSAM SC, AG MR. D UPAMANYA SC, SEC. EDU.
12	<a href="#">WP(C)/2616/2022</a> FIXED	SAYED ALI SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MR. M ISLAM	GA, ASSAM MD. S ALOM (R-6) MS. A BEGUM (R-6) MR. M S ALAM (R-6) MR R KARIM (R5) SC, SEC. EDU.
13	<a href="#">WP(C)/6197/2022</a> FIXED	ACHALA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MRS P RAI MR H BEZBARUA MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. S. SAIKIA MR. R DEKA	SC, HIGHER EDU GA, ASSAM SC, SEBA
14	<a href="#">WP(C)/247/2023</a> FIXED	JURI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A K BORO MR D S DEKA	MR. M A LASKAR (r-5) MS A HUSSAIN (r-5) S AHMED (r-5) SC, SEC. EDU.
15	<a href="#">WP(C)/1939/2023</a> FIXED	JEAN MARTHA N SANGMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D C KALITA MR. B K BHAGAWATI	SC, ELEM. EDU SC, ELEM. EDU SC, AG MR. R BORPUJARI (R-7) MR. S R BORUAH (R-6) MS. A LALA (R-2) SC, FINANCE
16	<a href="#">WP(C)/3938/2023</a> FIXED	MRS. ANASUYA BORUAH AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A DEKA MR N SARMA MR. S BORTHAKUR	SC, SEC. EDU.
17	<a href="#">WP(C)/6411/2023</a> FIXED	SMTI. ANMONA BORAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA MR B K BORAH P. BORAH MR. H S BORAH	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
18	<a href="#">WP(C)/6595/2023</a> FIXED	SUPARNA ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR. S K GHOSH MS F AHMED MS. B. HAZARIKA	SC, ELEM. EDU MR F U BARBHUIYA (r-7) MS S DAS (r-7)

	<b>WITH</b> <a href="#">I.A.(Civil)/499/2024</a> in WP(C)/6595/2023	SUPARNA ROY, <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S K GHOSH	SC, ELEM. EDU
19	<b>WITH</b> <a href="#">Cont.Cas(C)/206/2024</a>	SUPARNA ROY <b>Versus</b> SURANJANA SENAPATI	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	
20	<b>WITH</b> <a href="#">WP(C)/1492/2024</a>	SUPARNA ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, ELEM. EDU
21	<b>WITH</b> <a href="#">WP(C)/2724/2024</a>	SUPARNA ROY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, ELEM. EDU
22	<a href="#">WP(C)/6976/2023</a> FIXED	MD INTAZ ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS N SAIKIA	SC, ELEM. EDU SC, BTC
23	<a href="#">WP(C)/7500/2023</a> B/O	BIBEKA NANDA SAIKIA <b>Versus</b> THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS.	MR. M SARMA MR BHARGAV DAS MR ARINDAM BARUAH	SC, AAU
24	<a href="#">I.A.(Civil)/734/2024</a> FIXED in WP(C)/194/2022 <b>WITH</b> <a href="#">WP(C)/194/2022</a>	RENU BARMAN (HEAD MASTER) <b>Versus</b> MRS KALYANI DEVI AND 5 ORS	MR. B K DAS MR. A K BARUAH	SC, ELEM. EDU
		MRS KALYANI DEVI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN MR. K KALITA MS. B BHATTACHARJEE	SC, ELEM. EDU GA, ASSAM MR. A K BARUAH(R-6,7) MR. N MAHAJAN (R-6,7) MR A DAS (R-6,7) MR. R A PRAMANIK (r-6)
25	<a href="#">WP(C)/1944/2024</a> FIXED	PUNYA PRABHA DEURI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A BORO MR. S BASUMATARY	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
26	<a href="#">WP(C)/3717/2024</a> FIXED	PALLAB DEKA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR. R K SARMA	SC, A I C T E SC, A I C T E SC, D E AND C T MR. K GOGOI, SC, TECHNICAL EDU.
<b><u>ORDERS</u></b>				
27	<a href="#">WP(C)/1672/2017</a> FIXED	RINA PHUKAN DUTTA <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.C BARUAH GA, ASSAM SC, AG MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
28	<a href="#">WP(C)/1716/2017</a> FIXED	SMTI. TARUNI PHUKAN. <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	GA, ASSAM SC, AG SC, AG MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
29	<a href="#">I.A.(Civil)/2040/2023</a> FIXED in WP(C)/1873/2023 <b>WITH</b> <a href="#">WP(C)/1873/2023</a>	PROJECT CHAMATA EDUCATIONAL SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S C KEYAL	SC, HIGHER EDU GA, ASSAM
		PROJECT CHAMATA EDUCATIONAL SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S C KEYAL MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, HIGHER EDU GA, ASSAM MR. B K BHAGAWATI (r-7) MR. D SARMAH (r-6) MR B S DEKA (r-7) S. J. SAHARIAH (r-6)

	<b>WITH</b> <a href="#">I.A.(Civil)/1603/2023</a> in WP(C)/1873/2023	TARUN CH. BHAGABATI <b>Versus</b> PROJECT CHAMATA EDUCATIONAL SOCIETY AND 6 ORS.	MR. B K BHAGAWATI	SC, HIGHER EDU MR. S C KEYAL GA, ASSAM
30	<b>WITH</b> <a href="#">WP(C)/5089/2023</a>	PROJECT CHAMATA EDUCATIONAL SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. S C KEYAL MR. I H SAIKIA MS. R DEKA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	GA, ASSAM SC, EDU SC, G U
31	<b>WITH</b> <a href="#">I.A.(Civil)/3002/2023</a> in WP(C)/5089/2023  <a href="#">Review.Pet./129/2024</a> WITH WP(C) 3048/2023(D/O), FIXED	PROJECT CHAMATA EDUCATIONAL SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 14 ORS ARUP KAR AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S C KEYAL MS. R DEKA  MR. D DAS SR. ADV MR H K NATH A J KASHYAP MR. K MOHAMMED MS S SHARMA	GA, ASSAM SC, EDU SC, G U  SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM MR. K P PATHAK (r-7)
32	<a href="#">Review.Pet./130/2024</a> WITH WP(C) 3051/2023(D/O), FIXED	ARJUARA BEGUM AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR H K NATH A J KASHYAP MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM MR. K P PATHAK (r-7)
33	<a href="#">Cont.Cas(C)/281/2024</a> B/O	FAZAL ALI <b>Versus</b> SURANJANA SENAPATI	MR. M R KHANDAKAR MR. A ROHMAN	
34	<a href="#">I.A.(Civil)/2330/2024</a> IN WP(C) 3268/2024(D/O), FIXED in WP(C)/3268/2024	JAMAL UDDIN CHOUDHURY <b>Versus</b> THE STATE OFSSAM AND ORS	MR. A Y CHOUDHURY	SC, ELEM. EDU
35	<a href="#">I.A.(Civil)/2361/2024</a> IN WP(C) 3269/24 (D/O), FIXED in WP(C)/3269/2024	IMRANA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, ELEM. EDU SC, SSA
<b>HEARING</b>				
36	<a href="#">WP(C)/6002/2017</a> PART-HEARD, FIXED	PANKAJ BEZBARUAH <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.B K DAS MR.H P NEOG MR.H P GUWALA	MR.S C KEYAL ASSTT.S.G.I.
37	<a href="#">WP(C)/1930/2017</a> FIXED	DR. MUKUL KUMAR SARMA. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.N ZAMAN MR.S BORA MR.A GANGULY MR.A BORA	MR. S MUKTAR (R4) MR. A CHAMUAH(SC, UGC) SC, HIGHER EDUCATION
38	<b>WITH</b> <a href="#">I.A.(Civil)/1692/2021</a> in WP(C)/1930/2017  <a href="#">WP(C)/7889/2017</a>	THE PRINCIPAL, LALIT CHANDRA BHARALI COLLEGE <b>Versus</b> DR. MUKUL KUMAR SARMA AND 5 ORS. DR. ANANYA CHUTIA <b>Versus</b> DIBRUGARH UNIVERSITY and 5 ORS.	MR.P J PHUKAN MR.H BARUAH	SC, HIGHER EDUCATION  MR. R MAZUMDAR MR.M C DAS MR H BEZBARUA SC, DIB. UNIVERSITY

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LEAVE NOTE OF ADVOCATES FOR 05/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024

8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. S B PRASAD	29-08-2024	To	05-09-2024
10)	MR. R ALI	01-09-2024	To	10-09-2024
11)	MR. N SHARMA	09-09-2024	To	22-09-2024
12)	MR I HASSAN	03-09-2024	To	10-09-2024
13)	MS. M BORAH	02-09-2024	To	08-09-2024
14)	MR D K BORDOLOI	05-09-2024	To	05-09-2024
15)	MR. V K CHOPRA	04-09-2024	To	09-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,5th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL AND CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2564/2024</a>	MONOHAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. M HOSSAIN MD A WADUD MR J HUSSAIN	MR S M ABDULLAH P (INFORMANT) MS F HUSSAIN (INFORMANT) MR. S RAHMAN (INFORMANT) MD R ISLAM (INFORMANT) MD IMRAN (INFORMANT) PP, ASSAM
2	<a href="#">Bail Appln./2636/2024</a>	EJAJUL HOQUE @ EJAJUL MONDAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM
3	<a href="#">Bail Appln./2637/2024</a>	AKTAR HUSSAIN @ AKHTAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR M J QUADIR MR S S ISLAM MR. A K HANNAN	PP, ASSAM
4	<a href="#">Bail Appln./2641/2024</a>	SUKH DEV AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
5	<a href="#">Bail Appln./2643/2024</a>	ABDUL SALAM @ LENGRA <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
6	<a href="#">Bail Appln./2644/2024</a>	NUR JAMAL @ NURFAN @ NURUZ ZAMAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M KHAN MR A HAQUE MR T T MONI	PP, ASSAM
7	<a href="#">Bail Appln./2646/2024</a>	SHARIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MS. T HAZARIKA MD R ISLAM MD IMRAN	PP, ASSAM
<b>MOTION</b>				
8	<a href="#">AB/2330/2024</a>	AMDADUL HOQUE @ ANZAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

**ADMISSION**

9	<a href="#">Crl.Pet./1295/2023</a> PART-HEARD, WITH LCR 4 FILES(SCANNED COPY), FIXED	MANAB BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	MS. M BHATTACHARJEE (R-2) MS. M BHARATI (R-2) MS. P DASGUPTA (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/490/2024</a> <b>in</b> Crl.Pet./1295/2023	SMT. SUPARNA ROY CHOUDHURY <b>Versus</b> MANAB BHATTACHARJEE,	MS M BHARATI	MR N A MAZARBHUIYA
10	<a href="#">Crl.Pet./280/2023</a>	MANASH GOGOI <b>Versus</b> SWAPNA DAS GOGOI	MR. K BORUAH MR. M ALAM MS P DAS	MR. I CHOUDHURY R L CHUTIA
	<b>WITH</b> <a href="#">Crl.Pet./361/2024</a>	NITYANANDA DAS @ NITU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S C DAS P BURAGOHAIN MR. C. SHIL	DR. B N GOGOI (R-2) PP, ASSAM
12	<a href="#">Crl.Pet./334/2021</a> FIXED	DR. NEENA SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A C BORBORA MRS. R BORBORA MS. N DEY	MR. D GOSWAMI (R-2) PP, ASSAM MS. R BHATTACHARYYA (R-2)
13	<a href="#">Crl.Pet./346/2022</a> FIXED	NAGENDRA NATH TALUKDAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D K KOTHARI MR. A BHATTACHARYA MS. K MALAKAR MS B BORO MR. A BHATTACHARJEE MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	MR. P BORA (R-2) MS. N S THAKURIA (R-2) MR. A CHETIA (R-2) MR H K SARMA (R-2) MS K BHATTACHARYYA (R-2) PP, ASSAM
14	<a href="#">Crl.Rev.P./516/2023</a> WITH LCR 2 FILES, FIXED	TARUN DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. U DUTTA MR. B. KUMAR	MR. U K DAS (R-2) MISS. A BARUAH (R-2) PP, ASSAM
15	<a href="#">Crl.Pet./615/2023</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	KULENDRA KUMAR NATH AND ANR <b>Versus</b> TANDRALI NAYAK	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	MR S K AGARWAL
16	<a href="#">Crl.Pet./1022/2023</a> WITH LCR 4 FILES(SCANNED COPY), FIXED	SARADINDU CHAKRABARTY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. A DAS	MR. K N CHOUDHURY (R-2) MS. K KALITA (R-2) MS. N MAHANTA (R-2) N GAUTAM (R-2) PP, ASSAM
17	<a href="#">Crl.Pet./1028/2023</a> FIXED	SANJAY DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	MR. A K PURKAYASTHA (r-2) MR. S SHARMA (R2) PP, ASSAM

**BAIL HEARING (BA)**

18	<a href="#">Bail Appln./4312/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SAMRUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. M AHMED MD I H LASKAR	PP, ASSAM
19	<a href="#">Bail Appln./1588/2024</a> WITH SCANNED COPY OF CASE RECORD. FIXED.	JAYANTA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH	MRS R KAKATI(R-2) MS. M PATHAK(R-2) MS. N BARMAN(R-2) PP, ASSAM
20	<a href="#">Bail Appln./1781/2024</a> WITH CASE RECORD(SCANNED COPY)	ABDUL JALIL <b>Versus</b> THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
21	<a href="#">Bail Appln./2107/2024</a> WITH CASE RECORD(SCANNED COPY)	GULFAM ALI <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
22	<a href="#">Bail Appln./2147/2024</a> WITH OFFICE NOTE, B/O	JAVED AHMED LONE <b>Versus</b> THE UNION OF INDIA	MRS J DUTTA MR. A K AHMED MD A ISLAM	SC, NCB
23	<a href="#">Bail Appln./2321/2024</a> FIXED	DHANESWAR DAS @ JOSH @ KOSU <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM

**BAIL HEARING**

24	<a href="#">AB/3243/2023</a>	JUAL ALI @ JUWEL AL <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
25	<a href="#">AB/4069/2023</a>	MANOJ KUMAR NARJINARY <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D S DEKA MS A DAS	PP, ASSAM
26	<a href="#">AB/1209/2024</a>	RABIYAL HUSSAIN AND ORS <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
27	<a href="#">AB/1363/2024</a>	RAJU DAS <b>Versus</b> THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
28	<a href="#">AB/1481/2024</a> FIXED	BIKRAM DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N UDDIN MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
29	<a href="#">AB/1500/2024</a>	TAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S A BARBHUYAN T A LASKAR	MR M Z SHAH(INFORMANT) MD P RAHMAN(INFORMANT) PP, ASSAM
30	<a href="#">AB/1682/2024</a> FIXED	RAYEJ ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM
31	<a href="#">AB/1685/2024</a> FIXED	HARINDER NAT <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
32	<a href="#">AB/1698/2024</a> WITH OFFICE NOTE	RUHUL AZAD BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M S MAZUMDER	PP, ASSAM
33	<a href="#">AB/1822/2024</a>	RUBUL HANDIQUE <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. R GOHAIN MR. D GOGOI	PP, ASSAM
34	<a href="#">AB/1823/2024</a>	BIJOY KUMAR GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. N M DAS	PP, ASSAM
35	<a href="#">AB/1832/2024</a> WITH CASE RECORD(SCANNED COPY) <b>WITH</b>	NAJIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K MAZUMDAR	PP, ASSAM
36	<a href="#">Bail Appln./2128/2024</a>	ABDUL KALAM AJAD <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K MAZUMDAR	PP, ASSAM
37	<a href="#">AB/1844/2024</a>	BALDEB SINHA @ BALADEB SINHA <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A MAZUMDER	PP, ASSAM
38	<a href="#">AB/1854/2024</a>	SAHIDUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A MAZUMDER	PP, ASSAM
39	<a href="#">AB/1860/2024</a>	SUNIL KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
40	<a href="#">AB/2006/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	BELLAL HUSSAIN @ BELLAL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
41	<a href="#">AB/2273/2024</a> FIXED	GOPAL PAUL <b>Versus</b> THE STATE OF ASSAM	MR. A CHAMUAH MR. M ALAM MR B B DEKA	PP, ASSAM
<b>ORDERS</b>				
42	<a href="#">I.A.(CrI.)/552/2023</a> WITH OFFICE NOTE, LCR 4 FILES, FIXED <b>in</b> CrI.A./225/2023	SHAH ALAM KHAN @ SHAH ALOM KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM



	<b>WITH</b> <a href="#">Crl.A./225/2023</a>	SHAH ALAM KHAN @ SHAH ALOM KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
43	<a href="#">Crl.A./188/2024</a> WITH OFFICE NOTE, LCR 1 BUNDLE, FIXED	NARENDRA KUMAR CHAURASIA <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR. M SAIKIA MR. S P SINGH YADAV	SC, CBI
	<b>WITH</b> <a href="#">I.A.(Crl.)/553/2024</a> in Crl.A./188/2024	NARENDRA KUMAR CHAURASIA <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR. M SAIKIA MR. S P SINGH YADAV	SC, CBI
44	<b>WITH</b> <a href="#">Crl.A./174/2024</a>	RAMAKANTA GAYARI <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION CBI AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR N J DAS MR. D BORA MR. N MAHAJAN	SC, CBI
45	<a href="#">I.A.(Crl.)/229/2024</a> WITH OFFICE NOTE, LCR 4 FILES, FIXED in Crl.A./62/2024	MAYA SAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./62/2024</a>	MAYA SAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM
<b>HEARING</b>				
46	<a href="#">Crl.A./59/2012</a> WITH OFFICE NOTE, LCR 5 FILES, FIXED	SRI ANIL DAS <b>Versus</b> THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
47	<a href="#">Crl.A./81/2013</a> WITH LCR 6 FILES, P.B.-1, FIXED	TARIF ALI <b>Versus</b> THE STATE OF ASSAM	MR.H R A CHOUDHURY MR A ISLAM MR.A T SARKAR MR.A HUSSAIN MR. A AHMED U U KHAN	PP, ASSAM
48	<a href="#">Crl.Rev.P./15/2023</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	RAJESH KUMAR ROY <b>Versus</b> BIBHA RANI DAS @ ROY	MRS. S KHATANIAR MS. B SAIKIA MR. R M DAS MR. R M DAS P. NAIDING P. NAIDING	MR H K SARMA

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LEAVE NOTE OF ADVOCATES FOR 05/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. S B PRASAD	29-08-2024	To	05-09-2024
10)	MR. R ALI	01-09-2024	To	10-09-2024
11)	MR. N SHARMA	09-09-2024	To	22-09-2024
12)	MR I HASSAN	03-09-2024	To	10-09-2024

13)	MS. M BORAH	02-09-2024	To	08-09-2024
14)	MR D K BORDOLOI	05-09-2024	To	05-09-2024
15)	MR. V K CHOPRA	04-09-2024	To	09-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,5th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 5**

**[DIVISION BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>			
1 <a href="#">Cont.Cas(C)/536/2018</a> FIXED	DIPAK GOGOI AND ANR. <b>Versus</b> SRI NARAYAN KONWAR, IAS AND ANR.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MR. N J KHATANIAR MR. K K DUTTA
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>			
2 <a href="#">WA/90/2024</a> FIXED	UNION OF INDIA <b>Versus</b> SHRI LALCHHUANAWMA HRASHEL AND 759 OTHERS E	MR. R K D CHOUDHURY DY.S.G.I.	MR. S DAS, (R-1 to 760)
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>			
3 <a href="#">PIL/66/2021</a> FIXED	LAKHESWAR DEORI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. M SARANIA MR. I U CHOWDHURY	GA, ASSAM MR M R ADHIKARI (INTERVENORS) R-5 to 8) SC, REVENUE
4 <a href="#">WA/271/2024</a> CAVT. NO.06062/024, FIXED, CAVT./606/2024	THE MANAGEMENT OF HINDUSTAN UNIVEVER LTD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM MR. K M HALOI FOR CAVEATOR
<b>WITH</b> <a href="#">I.A.(Civil)/2393/2024</a> <b>in</b> <a href="#">WA/271/2024</a>	THE MANAGEMENT OF HINDUSTAN UNIVEVER LTD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM MR. K M HALOI FOR CAVEATOR
<b>HEARING</b>			
5 <a href="#">WA/208/2018</a> B/O	MAMANI PATAR <b>Versus</b> SMT ARUNA PATOR AND 4 ORS	MR. B C DAS MR. J H SAIKIA	MR D DAS (R1) MR R CHAKRAVORTY (R1) MR. S S ROY (R2-R5) MR. S BORTHAKUR (R2-R5) MS. S KAKATI (R2-R5) MR. M CHALIHA (R1)

	<b>WITH</b> <a href="#">I.A.(Civil)/4143/2018</a> in WA/208/2018	SMT. ARUNA PATOR <b>Versus</b> SMTI. MAMANI PATAR AND 4 ORS.	MR R CHAKRAVORTY MR. M CHALIHA	MR. S BORTHAKUR
6	<a href="#">WP(C)/3590/2018</a>	ASEB AUDIT AND ACCOUNTS SERVICE ASSOCIATION <b>Versus</b> THE ASSAM POWER DISTRIBUTION CO. LTD. AND 2 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	SC, APDCL
7	<a href="#">WP(C)/6628/2018</a> WITH WP(C) 4866/2010, WP(C) 4948/2010, WP(C) 4949/2010, WP(C) 130/2011, WP(164/2011, WP(C) 4214/2010, WP(C) 4226/2015 (ALL DISPOSED OF)	PATEL ENGINEERING LTD. <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, AP
8	<b>WITH</b> <a href="#">WP(C)/3102/2012</a>	M/S VST INDUSTRIES LTD. <b>Versus</b> THE STATE OF ASSAM AND ORS	DR.ASHOK SARAF MSM L GOPE MISSN HAWELIA MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH	SC, FINANCE & TAXATION
9	<b>WITH</b> <a href="#">WP(C)/2843/2014</a>	M/S BARAK VALLEY CEMENTS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE & TAXATION
	<b>WITH</b> <a href="#">MC/2187/2014</a> in WP(C)/2843/2014	M/S BARAK VALLEY CEMENTS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE and TAXATION
10	<b>WITH</b> <a href="#">WP(C)/2846/2014</a>	M/S BARAK VALLEY CEMENTS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE and TAXATION MR.R DUBEY
11	<b>WITH</b> <a href="#">WP(C)/6723/2014</a>	M/S CEMENT INTERNATIONAL LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.S BARUAH	SC, FINANCE & TAXATION
12	<b>WITH</b> <a href="#">WP(C)/2489/2015</a>	M/S PRIDE COKE PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S K SUREKA MR.S KHAN	SC, FINANCE & TAXATION(R1-4)
13	<b>WITH</b> <a href="#">WP(C)/2491/2015</a>	M/S JUTHALAL GAJADHAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S K SUREKA MR.S KHAN	SC, FINANCE & TAXATION(R1-4)
14	<b>WITH</b> <a href="#">WP(C)/2496/2015</a>	M/S ASSAM SILICATE GLASS and CHEMICAL WORKS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRJ C GAUR MRS.J CHOUDHURY MR.D CHAKRABARTY MS.J TRIPATHI	SC, TAXES(R1-4)
15	<b>WITH</b> <a href="#">WP(C)/3175/2016</a>	WS RETAIL SERVICES PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.J P MORE	SC, FINANCE & TAXATION MS.K DUTTA
16	<b>WITH</b> <a href="#">WP(C)/3182/2016</a>	INSTAKART SERVICES PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND ANR	DR. AK SARAF MR.A CHOUDHURY MR.J P MORE MR.N VENKATRAMAN	GA, ASSAM
17	<b>WITH</b> <a href="#">WP(C)/4177/2016</a>	M/S BARAK VALLEY CEMENTS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. N GOGOI MS M L GOPE MS. N HAWELIA MS. N BORDOLOI	SC, FINANCE & TAXATION

	<b>WITH</b> <a href="#">I.A.(Civil)/1446/2016</a> in WP(C)/4177/2016	M/S BARAK VALLEY CEMENTS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION
18	<b>WITH</b> <a href="#">WP(C)/3642/2017</a>	JAGATI COKE PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
19	<b>WITH</b> <a href="#">WP(C)/3644/2017</a>	SHRI BALAJI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
20	<b>WITH</b> <a href="#">WP(C)/3645/2017</a>	JAI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
21	<b>WITH</b> <a href="#">WP(C)/3646/2017</a>	SETHI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
22	<b>WITH</b> <a href="#">WP(C)/3647/2017</a>	PARASHNATH COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
23	<b>WITH</b> <a href="#">WP(C)/3651/2017</a>	RAJ COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
24	<b>WITH</b> <a href="#">WP(C)/3652/2017</a>	KAMRUP COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
25	<b>WITH</b> <a href="#">WP(C)/3655/2017</a>	SHIVA COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
26	<b>WITH</b> <a href="#">WP(C)/3656/2017</a>	JUPITER COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
27	<b>WITH</b> <a href="#">WP(C)/3657/2017</a>	GANESH MET COKE INDUSRIES <b>Versus</b> THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI

28	<b>WITH</b> <a href="#">WP(C)/3660/2017</a>	S.K.J. COKE INDUSTRIES LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
29	<b>WITH</b> <a href="#">WP(C)/3661/2017</a>	SHEO SHAKTI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
30	<b>WITH</b> <a href="#">WP(C)/3988/2017</a>	BHARTI INFRATEL LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.B SHARMA MS.S BEZBARUAH MR.H DAS MR.D K NATH	SC, TAXES
31	<b>WITH</b> <a href="#">WP(C)/4258/2017</a>	BHARTI AIRTEL LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.N DUTTA MR.S BHARALI MR.M DAS MS.M GOSWAMI MR N NEOG	SC, FINANCE & TAXATION
32	<b>WITH</b> <a href="#">WP(C)/5721/2017</a>	M/S. GODREJ CONSUMER PRODUCTS LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MS.N GOGOI MS M L GOPE MS. N HAWELIA MS.N MECH MS.N BORDOLOI	SC, FINANCE & TAXATION MR.B GOGOI
33	<b>WITH</b> <a href="#">WP(C)/5736/2017</a>	DHARAMPAL SATYAPAL LTD <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	DR. ASHOK SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	SC, FINANCE & TAXATION MR. B GOGOI
34	<b>WITH</b> <a href="#">WP(C)/5738/2017</a>	M/S. KESHARI INDUSTRIES <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	SC, FINANCE and TAXATION MR.B GOGOI
35	<b>WITH</b> <a href="#">WP(C)/5747/2017</a>	AVICHAL BUILDCON PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
36	<b>WITH</b> <a href="#">WP(C)/5765/2017</a>	VODAFONE MOBILE SERVICES LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR. P GOSWAMI MR.M CHOUDHURY MR. S SHARMA MR.A CHOUDHURY MR.N J CHOUDHURY	GA, ASSAM
37	<b>WITH</b> <a href="#">WP(C)/5784/2017</a>	DISHNET WIRELESS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR.M CHOUDHURY MR.N J CHOUDHURY MR.V A CHOWDHURY	GA, ASSAM
38	<b>WITH</b> <a href="#">WP(C)/6608/2018</a>	PURBANCHAL ENTERPRISE PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MS. M L GOPE MS.N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI	SC, FINANCE AND TAXATION MR. B GOGOI
39	<a href="#">WA/186/2019</a> FIXED	M/S. SHREE SHYAM ISPAT <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR D K MISHRA MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL

40	<a href="#">WP(C)/708/2022</a> FIXED	THE UNION OF INDIA AND 2 ORS <b>Versus</b> GANGADHAR DUTTA	MR S CHAKRABORTY	DR G J SHARMA MR M CHANDA MR S NATH
41	<a href="#">WA/142/2023</a> FIXED	THE INDIAN INSTITUTE OF TECHNOLOGY <b>Versus</b> DIPANKAR DAS AND 5 ORS. A	MR. R P KAKOTI SR. ADV. MR. S SUTRADHAR	SC, A I C T E MR K K MAHANTA (Sr. Advocate) (r-4) MS. B CHOUDHURY (R-3) MR. A AHMED (r-1) MRS. R DEVI (r-2) MR. K M MAHANTA (r-4) MR. P. CHOUDHURY (R-3) MS. D GOSWAMI (r-1) MS N BEGUM (r-4) MR S GAUTAM (r-4) M R Sharma (r-4) J DAS (r-3) DY.S.G.I. SC, U G C
<b>WITH</b>				
42	<a href="#">WA/350/2022</a>	SUNIRMAL BHATTACHARJEE <b>Versus</b> THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, A I C T E MS. B CHOUDHURY (r-3) MR. A AHMED (r-6) MR. S K MEDHI MR. P. CHOUDHURY (r-3) MS. D GOSWAMI (r-6) SC, IITG MS ANKITA SAHARIA (r-6) DY.S.G.I. SC, U G C
<b>WITH</b> <a href="#">I.A.(Civil)/3227/2022</a> in WA/350/2022				
43	<a href="#">WA/255/2023</a> FIXED	SUNIRMAL BHATTACHARJEE <b>Versus</b> THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, A I C T E SC, IITG DY.S.G.I. SC, U G C
<b>WITH</b> <a href="#">I.A.(Civil)/3591/2022</a> in WA/350/2022				
44	<a href="#">WA/383/2023</a>	DIPANKAR DAS <b>Versus</b> SUNIRMAL BHATTACHARJEE AND 5 ORS.	MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA	SC, A I C T E MR K K MAHANTA (Sr. Advocate) MR. S K MEDHI MS N BEGUM SC, IITG SC, U G C
43	<a href="#">WA/255/2023</a> FIXED	THE UNION OF INDIA AND 2 ORS <b>Versus</b> M/S BN INFRAPROJECTS LLP AND 4 ORS B	MR H GUPTA	MR. M BISWAS (R-1 TO 4) S K DAS (R-1 TO 4)
<b>WITH</b>				
44	<a href="#">WA/383/2023</a>	THE UNION OF INDIA AND 2 ORS <b>Versus</b> M/S BN INFRAPROJECTS LLP AND 4 ORS A	MR H GUPTA	MR. M BISWAS S K DAS(R-1 AND 2)
<b>WITH</b>				
45	<a href="#">WA/385/2023</a>	UNION OF INDIA AND ORS <b>Versus</b> M/S BN INFRAPROJECTS LLP AND 3 ORS	MR H GUPTA	MR. M BISWAS
46	<a href="#">WA/77/2024</a>	FOOD CORPORATION OF INDIA AND 3 ORS. <b>Versus</b> SAIFUR RAJA CHOUDHURY	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MR. N DHAR MR. T U LASKAR MS. U BARUAH

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LEAVE NOTE OF ADVOCATES FOR 05/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
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15)	MR. V K CHOPRA	04-09-2024	To	09-09-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,5th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 7**

**[DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>			
1 <a href="#">WP(C)/71/2017</a> WITH LCR	SUKIRON NESSA <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.A R SIKDAR MR.M H TALUKDAR MR.S HOQUE	GA, ASSAM(R-2-4) ASSTT.S.G.I.(R-1)
2 <a href="#">WP(C)/89/2017</a> WITH LCR	AZMIRA BIBI @ AZMIRA KHATUN <b>Versus</b> UNION OF INDIA and 4 ORS.	MS.J H CHOUDHURY MS.S BEGUM MR.M R Z CHOUDHURY MS.J BEGUM MS.S KAKATI MD.H BHUYAN	GA, ASSAM ASSTT.S.G.I.
3 <a href="#">WP(C)/308/2017</a> WITH LCR	IDORJAN BIBI @ IYEDIJAN BIBI <b>Versus</b> THE UNION OF INDIA and 9 ORS	MR.M U MONDAL MSN NASRIN MR.A WAHAB MDI H KHAN	GA, ASSAMR-2-10 ASSTT.S.G.I.(R-1)
4 <a href="#">WP(C)/366/2017</a> WITH LCR	HASINA BHANU @ HASNA BHANU <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.G S SARKAR MR.Z HUSSAIN MS. D GHOSH, AMICUS CURIAE MR. F E CHOUDHURY MR. B PURKAYASTHA	GA, ASSAM ASSTT.S.G.I.
5 <a href="#">WP(C)/547/2017</a> WITH LCR	MD. ABDUL MOTLIB @ MOTLIB ALI <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I.
6 <a href="#">WP(C)/569/2017</a> WITH LCR	SMT. MOMINA BIBI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.P C DEY MR.I HAQUE MS.S PAUL	GA, ASSAM ASSTT.S.G.I.
7 <a href="#">WP(C)/597/2017</a> WITH LCR	FULMOTI NESSA <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.R ISLAM MR.A T SARKAR MR.K RAHMAN	GA, ASSAM ASSTT.S.G.I.
8 <a href="#">WP(C)/696/2017</a> WITH LCR	JAMAL UDDIN <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I.
9 <a href="#">WP(C)/705/2017</a> WITH LCR	MUKTESWAR NAMASUDRA <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	GA, ASSAM ASSTT.S.G.I.

10	<a href="#">WP(C)/709/2017</a> WITH LCR	SMT MAYAMOTI BISWAS <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.G N SAHEWALLA MR.A CHETIA MD.ASLAM	GA, ASSAM ASSTT.S.G.I.
11	<a href="#">WP(C)/7195/2017</a> FIXED, WITH LCR	MUSSTT. HAMIDA KHATUN <b>Versus</b> THE UNION OF INDIA and 4 ORS	MS.S B CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
12	<a href="#">Crl.A./454/2019</a> WITH LCR 4 FILES, P.B. 2	SRI MADAN PANIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MR. A M BORA MR. M A LASKAR MR. D K BAIDYA S AHMED MS P DASGUPTA	PP, ASSAM
	<b>WITH</b>			
13	<a href="#">CRL.A(J)/59/2020</a> 4 Y 11 M 12 D :	ANIL GOUR <b>Versus</b> THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE	PP, ASSAM
14	<a href="#">Review.Pet./57/2022</a> IN WP(C)/6521/2018 (D/O)	JAMAL UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M HASAN MR. M R SODIAL MS. S Z HAYAT MS. B H SHIRIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 05/09/2024

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**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 7**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">I.A.(Civil)/1609/2021</a> FIXED in El.Pet./4/2021 <b>WITH</b> <a href="#">El.Pet./4/2021</a>	NIJAM UDDIN CHOUDHURY <b>Versus</b> MOON SWARNAKAR	MR K P PATHAK MR H I CHOUDHURY MR B CHOUDHURY	MR P NAYAK MR A CHALIHA MS PADMINI BARUA
		MOON SWARNAKAR <b>Versus</b> NIJAM UDDIN CHOUDHURY	MR. R BORPUJARI MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	MR K P PATHAK MR H I CHOUDHURY MR M J QUADIR MR B CHOUDHURY
	<b>WITH</b> <a href="#">I.A.(Civil)/1611/2021</a> in El.Pet./4/2021	NIJAM UDDIN CHOUDHURY <b>Versus</b> MOON SWARNAKAR	MR K P PATHAK MR K P PATHAK MR H I CHOUDHURY	MR P NAYAK MR A CHALIHA MS PADMINI BARUA

LEAVE NOTE OF ADVOCATES FOR 05/09/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 8**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/4451/2024</a> B/O	ARPANA SARMAH <b>Versus</b> THE ELECTION COMMISSION OF INDIA AND 6 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	SC, ECI SC, REVENUE
<b>ADMISSION</b>				
2	<a href="#">WP(C)/6375/2015</a> FIXED	DR. GANESH CHANDRA BORA and 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.U K NAIR(Sr.Adv.) MR.P N GOSWAMI MR.A CHETRY MR. K M HALOI (P-1 to 13) MR.N J KHATANIAR MR.P N PHOM MR.I KALITA MRS. BHANITA CHOUDHURY (P-1 to 13) MS.P BORGHAIN MR.M P SARMA	SC, HEALTH SC, FINANCE
3	<a href="#">WP(C)/4323/2020</a> FIXED	ALTAF HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B SAHARIA MR. JUNM LASKAR MR. A M BARBHUIYA MR. P N GOSWAMI MS. A AHMED	SC, WATER RESOURCE
	<b>WITH</b> <a href="#">I.A.(Civil)/1920/2020</a> <b>in</b> WP(C)/4323/2020	ALTAF HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B SAHARIA MR. JUNM LASKAR MR. A M BARBHUIYA MS. A AHMED	SC, WATER RESOURCE
4	<a href="#">WP(C)/1614/2021</a> FIXED	NARAYAN CHANDRA DAS <b>Versus</b> THE ASSAM STATE COOPERATIVE APEX BANK LTD AND 2 ORS	MR. B C DAS MR D N BHATTACHARYYA MS. I DAS	SC, APEX BANK
5	<a href="#">WP(C)/5455/2021</a> FIXED	EX FORCE NO. 025090635 SHRI ABINASH BARMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAJUMDAR MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	ASSTT.S.G.I.

6	<a href="#">WP(C)/2593/2023</a> FIXED	SANDEEP BHARALI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS S MEDHI MR B M DEKA MS D MAHANTA	SC, AG (A AND E) GA, ASSAM SC, HEALTH SC. MEDICAL SC, FINANCE
7	<a href="#">WP(C)/5567/2023</a> FIXED	NAYAN DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. P J PHUKAN (R-5) GA, ASSAM MR. A TALUKDAR ( R-1) MR. D P BORAH (R-7 & R-8) MR R M DAS (R-2, R-3 & R-4) SC, GMCH SC, HEALTH AND F W SC, G U
8	<a href="#">WP(C)/913/2024</a> FIXED	RINA BORAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR M BORAH	GA, ASSAM SC, AG, Assam SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE
9	<a href="#">WP(C)/3051/2024</a> FIXED	SWARUP SINHA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A R TAHBILDAR	GA, ASSAM MS. B SARMA(CGC) DY.S.G.I. SC, WPT AND BC
10	<b>WITH</b> <a href="#">WP(C)/2806/2024</a>	KARANJIT SINHA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A R TAHBILDAR	GA, ASSAM MRS. R DEVI DY.S.G.I. SC, WPT AND BC
<b>HEARING</b>				
11	<a href="#">WP(C)/901/2015</a>	MD. ZAKIR HUSSAIN <b>Versus</b> THE ASSAM STATE ELECTRICITY BOARD and 8 ORS	MR.S SHARMA MR.P K BORDOLOI MR.S ALI MR.N N UPADHAYA	SC, A S E B(R1-7) SC, POWER GRID(R9) SC, PERSONNEL DEPT.(R8)
12	<a href="#">WP(C)/2556/2015</a>	DR. MANJIT KUMAR BHATTACHARYYA and 5 ORS, <b>Versus</b> THE STATE OF ASSAM and 5 ORS,	MR.J ABEDIN MR.U K NAIR M KATAKY MR H K DAS MR. M P SARMA MS.A CHETRY	GA, ASSAM MR. P D NAIR SC, HIGHER EDUCATION
13	<b>WITH</b> <a href="#">WP(C)/3808/2015</a>	DR. AMALENDU CHOUDHURY and 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A CHETRY MR H K DAS MRS. S P NAIR MR. M P SARMA MS. W YHOSHII MR. M P SARMA	GA, ASSAM SC, HIGHER EDUCATION
14	<a href="#">WP(C)/6884/2015</a> FIXED	SURENDRA NATH DAS <b>Versus</b> THE ASSAM STATE ELECTRICITY BOARD and 3 ORS	MR.Y S MANNAN MS.R AKHTAR MS.S GOHAIN	SC, A S E B
15	<a href="#">WP(C)/6973/2015</a> FIXED	MRS. SANGEETA KORMEL YADAV <b>Versus</b> UNION OF INDIA and 4 ORS,	MR.S BANIK	MR.S C BISWAS(R-5) C.G.C. MS.K L R YANTHAN(R-5) MR.C K S BARUAH MR. S BISWAS(R-5) MS.A DASR-2and5 MS.T BORA(R-5) ASSTT.S.G.I.

16	<a href="#">WP(C)/7688/2015</a> FIXED	SABITA TAMULI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR. R KALITA MR.A CHETRY MR.H K DAS MR.W YHOSHII MR H AGARWAL MR. J. SINGH MR.M P SARMA	MR.S N SARMA-4 and 5 MR. SURAJIT DAS (r-5,6) MR. B. GOGOI, SC, FINANCE AND TAXATION MR. P P DAS (r-5,6) MR.K KALITA(R-4 & 5) MR.S CHOUDHURY(R-4 & 5) MS. M D BORA, SC, AIDC MR. A. KALITA, SC, INDUSTRIES AND COMMERCE MR.A J MAHANTA(R-4 & 5) SC, INDUSTRIES MR.A JAHID(R-4 & 5) MR.S SAMARIA
17	<a href="#">WP(C)/4626/2016</a> FIXED	SAJBAM LEIHAO SINGH <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.R D LAL MR.A LAL	C.G.C. MR. D C BORAH(R- 1-5) ASSTT.S.G.I.
18	<a href="#">WP(C)/2696/2017</a> FIXED	SMT. SABITA DAS <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.D BORAH MR.R DOWARAH	GA, ASSAM SC, A.H and V. DEPT., MS. M.M. KATAKI SC, FINANCE SC, APEX BANK
19	<a href="#">WP(C)/4880/2021</a> FIXED	BHUPENDRA GOSWAMI <b>Versus</b> THE ASSAM CO-OPERATIVE APEX BANK LTD. AND 2 ORS.	MR. R C SAIKIA MR. M KALITA MS. N DEY MS N SHARMA	
20	<a href="#">WP(C)/2758/2022</a> FIXED	NIP BORAH <b>Versus</b> THE NEW INDIA ASSURANCE CO LTD AND 3 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	MR S DUTTA MS. S. MOCHAHARI MR. S DUTTA
21	<a href="#">WP(C)/6452/2022</a> FIXED	CHIRANJEEB DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	MR B GOSWAMI, ADDL. GA, ASSAM SC, EXCISE DEPTT.
22	<b>WITH</b> <a href="#">WP(C)/5058/2022</a>	CHIRANJEEB DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	SC, EXCISE DEPTT.
23	<a href="#">WP(C)/1350/2023</a>	DHRUBAJYOTI DEB <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/09/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">WP(C)/5866/2014</a> WITH LCR	BUILDWORTH SHRAMIK UNION <b>Versus</b> THE MANAGEMENT OF M/S BUILDWORTH PVT. LTD.	MR.A DASGUPTA MR.B DAS MS.B DAS	MR.S CHOUDHURY R SARMAH MS M KAKOTY MR K J HAZARIKA MR.L P SHARMA
2	<a href="#">WP(C)/8/2015</a> WITH LCR	THE UNION OF INDIA <b>Versus</b> THE GENERAL SECRETARY, RAIL MAZDOOR UNION	MR.D K DEY MS.M PURAKAYASTHA	MR.C S HAZARIKA MD.M U AHMED MS.M BORAH MS.M SHARMA
3	<b>WITH</b> <a href="#">WP(C)/6905/2014</a>	THE UNION OF INDIA <b>Versus</b> THE GENERAL SECRETARY, RAIL MAZDOOR UNION	MR.D K DEY	MR.C S HAZARIKA MD.M U AHMED MS.M BORAH MS.M SHARMA
4	<b>WITH</b> <a href="#">WP(C)/9/2015</a>	THE UNION OF INDIA <b>Versus</b> THE GENERAL SECRETARY, RAIL MAZDOOR UNION	MR.D K DEY MS.M PURAKAYASTHA	MR.C S HAZARIKA MD.M U AHMED MS.M BORAH MS.M SHARMA
5	<a href="#">WP(C)/434/2015</a>	JAGADISH CHANDRA CHANDA <b>Versus</b> THE GENERAL MANAGER,	MR.R BORPUJARI MR.D J KAPIL	MR.G N SAHEWALLA(R-2) MR.R SHARMAR-2 MR.B K DAS(R-2)
6	<a href="#">WP(C)/7429/2015</a> WITH LCR, FIXED	BONGAIGAON REFINERY EMPLOYEES' UNION <b>Versus</b> THE UNION OF INDIA and ANR	MR.A DASGUPTA MR.S CHAKRABORTY MR.B DAS MS.B DAS	MR.K N CHOUDHURY(R-2) MR.H SARMA(R-2) MR.A D CHOUDHURY(R-2) ASSTT.S.G.I. SC, BRPL
<b>ADMISSION</b>				
7	<a href="#">WP(C)/7525/2016</a> FIXED	M/S. BHAGAWAN MET PVT. LTD. and ANR. <b>Versus</b> THE ASSAM POWER DISTRIBUTION CO. LTD and 3 ORS.	MR.O P BHATI MR.T C DAS MS.P SARMA MR.P K PODDAR MR.S KHAN	SC, APDCL
8	<a href="#">WP(C)/64/2021</a> WITH LCR, FIXED	THE MANAGEMENT OF MAHADEOBARI TEA ESTATE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM MR. P KALITA (R-3)

9	<a href="#">WP(C)/3775/2022</a> CAVT. NO.05732/022, FIXED	NO. 11 PART V KALONG NADI ANCHALIK MEEN SAMABAI SAMITY LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. S KATAKI (r-6) MR D DAS (R-6) MR S KHOUND (R-6) MR D J MEDHI (R-6) MS. R DUTTA (r-6) MR D KALITA FOR CAVEATOR
<b>WITH</b>				
10	<a href="#">WP(C)/3826/2022</a> CAVT. NO. 06522/022,	M/S MATSHYA GANDHA MATSHYA BEBASAI SAMABAI SAMITY LTD <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MR. S KATAKI MR S KHOUND MR D J MEDHI MS. R DUTTA	GA, ASSAM MR. J I BORBHUIYA (FOR CAVEATOR) MS F BEGUM (FOR CAVEATOR) MR. L MOHAN (FOR CAVEATOR) MR. K H CHOUDHURY (FOR CAVEATOR)
<b>WITH</b>				
11	<a href="#">WP(C)/3975/2022</a> CAVT. NO. 06602022,117800006522/022,	M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MR. B K DAS MR S SARMAH MR. D. BORAH	MR K H CHOUDHURY ( R- 8 ) MR J I BARBHUIYA ( R-8 ) GA, ASSAM MR. S KATAKI (r-7) MR D DAS ( R-7 ) MR. J I BORBHUIYA MR S KHOUND ( R-7 ) MR S KHOUND ( R-7 ) MR. L MOHAN ( R- 8 ) MR D J MEDHI ( R-7 ) MR D J MEDHI ( R-7 ) MS F BEGUM ( R- 8 ) MS. R DUTTA (r-7) FOR CAVEATOR
<b>WITH</b>				
	<a href="#">I.A.(Civil)/1850/2022</a> in WP(C)/3975/2022	M/S MATSHYA GANDHA MATSHYA BEBESAI SAMABAI SAMITY LTD. <b>Versus</b> M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD. AND 6 ORS.	MR D J MEDHI MR S KHOUND MS. S KHOUND	MR. B K DAS MR. T U LASKAR
<b>WITH</b>				
12	<a href="#">WP(C)/4208/2022</a> CAVT. NO. 07182/022,	M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S BANIK MR. B K DAS MR B DAS MR D J ADHIKARY MR. D. BORAH	SC, CO OP GA, ASSAM MR. S KATAKI (r-7) MR S KHOUND MR D J MEDHI MS. R DUTTA (r-7) FOR CAVEATOR
<b>WITH</b>				
13	<a href="#">WP(C)/4463/2022</a> CAVT. NO. 07182/022,	NO. 11 PART V KALONG NADI ANCHALIK MEN SAMABAI SAMITY LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. S KATAKI (r-6) MS. S KHOUND MS. R DUTTA (r-6) FOR CAVEATOR
<b>WITH</b>				
	<a href="#">I.A.(Civil)/2058/2022</a> in WP(C)/4463/2022	M/S MATSHYA GANDHA MATSHYA BEBOSAI SAMABAI SAMITY LTD. <b>Versus</b> NO. 11 PART V KALONG NADI ANCHALIK MEN SAMABAI SAMITY LIMITED AND 6 ORS.	MR S KHOUND MR S KHOUND MR D J MEDHI	MR J I BARBHUIYA
<b>WITH</b>				
14	<a href="#">WP(C)/1478/2023</a> CAVT. NO. 02072/023,	NO.11 PART V KALONG NADI ANCHALIK MEEN SAMABAI SAMITY LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. S KATAKI (r-6) MR D J MEDHI MS. R DUTTA (r-6) FOR CAVEATOR



15	<a href="#">WP(C)/1430/2023</a> FIXED	GUWAHATI WELFARE ASSOCIATION FOR RICKSHAW DRIVERS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P K ROYCHOUDHURY MR. R SARMA MS. J TAMULI	GA, ASSAM SC, TRANSPORT SC, GDD SC, GMC
	<b>WITH</b>			
16	<a href="#">WP(C)/1648/2023</a>	XADOU GUWAHATI MOTOR CHALITA RICKSHAW CHALAK UNION AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH	GA, ASSAM SC, TRANSPORT SC, GMC
17	<a href="#">WP(C)/66/2024</a> FIXED	G.B. CHOWDHURY HOLDINGS PVT LTD <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY SC, F C I
18	<a href="#">WP(C)/81/2024</a> B/O	THE GENERAL MANAGER, ROSEKANDY TEA ESTATE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M SAIKIA	GA, ASSAM SC, APDCL
	<b>WITH</b>			
19	<a href="#">WP(C)/646/2024</a>	THE GENERAL MANAGER, ROSEKANDY TEA ESTATE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M SAIKIA	SC, APDCL
20	<a href="#">WP(C)/1069/2024</a> FIXED	BALEN ROY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	MS. D J BORAH (R-5) GA, ASSAM MR. B CHETRI (R-5) MR. S CHETRY (R-5) MS. M M KATOKI ( for R/p No. 1 to 4 )
	<b>WITH</b>			
21	<a href="#">WP(C)/996/2024</a>	BALEN ROY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	MS. D J BORAH (R-5) GA, ASSAM MR. B CHETRI (R-5) MR. S CHETRY (R-5)
	<b>WITH</b>			
22	<a href="#">WP(C)/998/2024</a>	BALEN ROY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	MS. D J BORAH (r-5) GA, ASSAM, MR. B CHETRI (r-5) MR. S CHETRY (r-5)
	<b>WITH</b>			
23	<a href="#">WP(C)/1071/2024</a>	BALEN ROY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	MS. D J BORAH (R-5) GA, ASSAM MR. B CHETRI (R-5) MR. S CHETRY (R-5)
	<b>WITH</b>			
24	<a href="#">WP(C)/1178/2024</a>	BALEN ROY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM MR. B CHETRI (r-5) MR. S CHETRY (r-5)
25	<a href="#">WP(C)/1919/2024</a> B/O	M/S YASH ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R PHUKAN	GA, ASSAM SC, EXCISE DEPTT.
		<b>ORDERS</b>		
26	<a href="#">WP(C)/3688/2024</a> FIXED	ANUPAM SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN	SC, FOREST
		<b>HEARING</b>		
27	<a href="#">WP(C)/8237/2022</a> FIXED	SHRI SAILEN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S SARMA	SC, WATER RESOURCE

28	<a href="#">WP(C)/132/2023</a> FIXED	SIPL INFRACON <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. K N CHOUDHURY MR. S K GHOSH MR. D P BORAH MR. M K DAS MS F AHMED MR. U S BORA B. CHETRY B. CHETRY	MR. P K TIWARI (R-2 TO 6) MR. A K DUTTA (r-1) MR. B D DEKA (R-7) MR. M DAS MR. A R GOGOI (R-2 TO 6) MR A BHATRA (R-7) MR A DEKA (R-7) DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/450/2023</a> in WP(C)/132/2023	NATIONAL HYDROELECTRIC POWER CORORATION AND 4 ORS. <b>Versus</b> SIPL INFRACON AND 2 ORS.	MR. P K TIWARI MR. A R GOGOI	MR. D P BORAH
	<b>WITH</b> <a href="#">I.A.(Civil)/790/2023</a> in WP(C)/132/2023	NATIONAL HYDROELECTRIC POWER CORORATION AND 4 ORS. <b>Versus</b> SIPL INFRACON AND 2 ORS.	MR. P K TIWARI MR. A R GOGOI	MR. D P BORAH DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1448/2024</a> in WP(C)/132/2023	NATIONAL HYDROELECTRIC POWER CORORATION AND 4 ORS <b>Versus</b> SIPL INFRACON AND 2 ORS	MR. P K TIWARI MR. A R GOGOI	MR. D P BORAH

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LEAVE NOTE OF ADVOCATES FOR 05/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. S B PRASAD	29-08-2024	To	05-09-2024
10)	MR. R ALI	01-09-2024	To	10-09-2024
11)	MR. N SHARMA	09-09-2024	To	22-09-2024
12)	MR I HASSAN	03-09-2024	To	10-09-2024
13)	MS. M BORAH	02-09-2024	To	08-09-2024
14)	MR D K BORDOLOI	05-09-2024	To	05-09-2024
15)	MR. V K CHOPRA	04-09-2024	To	09-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,5th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY  
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 12**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">Crl.A./393/2019</a> WITH LCR - 4 (FOUR) FILES, P.B. - 4	MD. SOHRAB KHAN <b>Versus</b> THE UNION OF INDIA AND ANR	MR. A KHAN MR. P K DAS MS. S K NARGIS MR. D BORA MS N DAS MS. A MESEN MR A K AZAD MS S CHOUDHURY	SC, NCB
	<b>WITH</b> <a href="#">I.A.(Crl.)/256/2021</a> <b>in</b> Crl.A./393/2019	SOHRAB KHAN <b>Versus</b> THE UNION OF INDIA AND ANR.	MS. A MESEN	SC, NCB
	<b>WITH</b> <a href="#">I.A.(Crl.)/426/2024</a> <b>in</b> Crl.A./393/2019	MD. SOHRAB KHAN <b>Versus</b> THE UNION OF INDIA AND ANR	MR. A KHAN MS. S K NARGIS MS. S K NARGIS	SC, NCB
2	<b>WITH</b> <a href="#">Crl.A./288/2019</a>	MD. MUJIBUR RAHMAN <b>Versus</b> NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	SC, NCB
3	<b>WITH</b> <a href="#">Crl.A./360/2019</a> <u>5 Y 4 M 15 D :</u>	SHRI RAM MILAN AND ANR <b>Versus</b> THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
	<b>WITH</b> <a href="#">I.A.(Crl.)/282/2021</a> <b>in</b> Crl.A./360/2019	ABDUL KALAM <b>Versus</b> THE UNION OF INDIA AND ANR	MS. S K NARGIS MS. A MESEN	MR. S C KEYAL SC, NCB
	<b>WITH</b> <a href="#">I.A.(Crl.)/429/2024</a> <b>in</b> Crl.A./360/2019	MD. ABDUL KALAM <b>Versus</b> THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
4	<a href="#">CRL.A(J)/35/2020</a> <u>5 Y 1 M 7 D :</u> WITH LCR - 4 (FOUR) FILES, P.B. - 2	ASHISH KARMAKAR <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	PP, ASSAM

5	<a href="#">CRL.A(J)/15/2023</a> 21 Y 2 M 22 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2, FIXED	PRANAB TALUKDAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS R GOSWAMI (LEGAL- AID-COUNSEL)	PP, ASSAM
6	<a href="#">Crl.A./158/2023</a> 1 Y 9 M 25 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	AWADESH CHOUHAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	ALHAJJ I UDDIN MR. B P BORAH MRS. R MOMTAZ MR. M A LASKAR MR P J DUTTA S AHMED MR R S RONGHANG MR R HOQUE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,5th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 15**

**[CIVIL BENCH-I AND CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">CRP(IO)/316/2024</a> CAVT. NO.07212/024, FIXED	ANIL CHOUDHURY <b>Versus</b> SADHAN DAS	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP FOR CAVEATOR
<b>ADMISSION</b>				
2	<a href="#">CRP/94/2022</a> WITH LCR, FIXED	MUSTT NAZMA AND 4 ORS <b>Versus</b> MUSST RIAZI BEGUM AND ANR (E)	MR G N SAHEWALLA	MR. R BARUAH (R1) MR. A IKBAL (R1) MRS. M NATH (R1)
3	<a href="#">CRP/71/2024</a> FIXED	MOKADDAS ALI <b>Versus</b> MD. LABU MIA	MR. B C DAS MS. I DAS	MR. S C KEYAL MS P DAS MS P DAS MS S DAS MS S DAS MS. A AGARWAL MS. A AGARWAL
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
4	<a href="#">RSA/66/2024</a> FIXED	REKHA RANI CHAKRABORTY @REKHA CHAKRABORTY <b>Versus</b> MOTIULLAH AND 7 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	
	<b>WITH</b> <a href="#">I.A.(Civil)/1188/2024</a> <b>in</b> RSA/66/2024	REKHA RANI CHAKRABORTY @ REKHA CHAKRABORTY <b>Versus</b> MOTIULLAH AND 7 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	
<b>ORDERS</b>				
5	<a href="#">RSA/99/2023</a> B/O	BINOD KUMAR AGARWALLA(SARAF) <b>Versus</b> SHREEPRAKASH KAYAL AND ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR. SIDHANT DUTTA	
6	<a href="#">I.A.(Civil)/1700/2023</a> B/O <b>in</b> CRP/4320/2023	BINOD KUMAR AGARWALLA (SARAF) <b>Versus</b> SHREEPRAKASH KAYAL AND 21 ORS.	MR SISHIR DUTTA MR S DUTTA	
	<b>WITH</b> <a href="#">CRP/4320/2023</a> (Filing Number)	BINOD KUMAR AGARWALLA (SARAF) <b>Versus</b> SHREEPRAKASH KAYAL AND ORS.	MR SISHIR DUTTA	

7	<a href="#">Tr.P.(C)/48/2024</a> FIXED	NIBEDITA NATH <b>Versus</b> SIDDHARTHA SANKAR NATH	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED MR R M DAS	MR S DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA MR. B K DAS
8	<a href="#">I.A.(Civil)/1289/2024</a> B/O <b>in</b> CRP/6944/2021 <b>WITH</b> <a href="#">CRP/6944/2021</a> (Filing Number)  <b>WITH</b> <a href="#">I.A.(Civil)/1540/2021</a>	THE MANAGING DIRECTOR AND ANR. <b>Versus</b> KAMALUDDIN AHMED AND 7 ORS.  THE MANAGING DIRECTOR AND ANR. <b>Versus</b> KAMALUDDIN AHMED AND 5 ORS. -F  THE MANAGING DIRECTOR, ASSAM STATE TRANSPORT CORPORATION (ASTC) AND ANR. <b>Versus</b> MD. KAMALUDDIN AHMED AND 5 ORS.	MR N N UPADHYAYA  MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI	MR. B K DAS (R-1) MS. M D BORAH(R-5) MR H P GUWALA (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/92/2024</a>	THE MANAGING DIRECTOR AND ANR. <b>Versus</b> KAMALUDDIN AHMED AND 5 ORS.	MR R M DAS	MR. B K DAS SC, TRANSPORT DEPARTMENT, ASSAM (FOR R-6)
9	<a href="#">I.A.(Civil)/1392/2024</a> FIXED <b>in</b> CRP(IO)/57/2024 <b>WITH</b> <a href="#">CRP(IO)/57/2024</a>	DIPIKA SHYAM, <b>Versus</b> PROTIM SHYAM  PROTIM SHYAM <b>Versus</b> DIPIKA SHYAM	MR. S N TAMULI  MR. S DASGUPTA MR. I A TALUKDAR	MR S DASGUPTA  MR. S N TAMULI MS. A BEGUM
10	<a href="#">I.A.(Civil)/2648/2024</a> WITH LCR, B/O <b>in</b> RSA/216/2017  <b>WITH</b> <a href="#">RSA/216/2017</a>	MD AJJUL HOQUE and 2 ORS <b>Versus</b> MUSST MULUKJAN NESSA and 5 ORS H  MD AJJUL HOQUE and 2 ORS <b>Versus</b> MUSST MULUKJAN NESSA and 5 ORS	MR.B BANERJEE MR. A MOBARAQUE MR. A MOBARAQUE  MR.B BANERJEE MS.C MOZUMDAR MR.A MOBARAQUE	MR.P KATAKI(R- 1-6) MR.I CHOUDHURY(R- 1-6) MRM HALOI(R- 1-6) MS. J DEVI  MR.P KATAKI(R- 1-6) MR.I CHOUDHURY(R- 1-6) MRM HALOI(R- 1-6) MS.J DEVIR- 1-6
	<b>WITH</b> <a href="#">RSA/232/2017</a>	MAINUL HOQUE and ANR <b>Versus</b> MUSST MULUKJAN NESSA and 5 ORS	MR.B BANERJEE MS.C MOZUMDAR MR.A MOBARAQUE	
	<b>WITH</b> <a href="#">I.A.(Civil)/2649/2024</a> <b>in</b> RSA/232/2017	MAINUL HOQUE and ANR <b>Versus</b> MUSST MULUKJAN NESSA and 5 ORS	MR.B BANERJEE MR.A MOBARAQUE	MR.P KATAKI(R- 1-6) MR.I CHOUDHURY(R- 1-6) MRM HALOI(R- 1-6)
		<b>HEARING</b>		
12	<a href="#">FAO/31/2024</a> PART-HEARD, FIXED, WITH LCR  <b>WITH</b> <a href="#">I.A.(Civil)/1359/2024</a> <b>in</b> FAO/31/2024  <b>WITH</b> <a href="#">I.A.(Civil)/2175/2024</a> <b>in</b> FAO/31/2024	E EIGHTEEN.COM LTD AND 2 ORS <b>Versus</b> FITJEE LTD  E EIGHTEEN.COM LTD AND 2 ORS <b>Versus</b> FITJEE LTD  FITJEE LTD <b>Versus</b> E EIGHTEEN.COM LTD AND 2 ORS	MR. S SARMA MR D DAS  MR. S SARMA MR D DAS  MR. U HAZARIKA	MR. U HAZARIKA MR. J ROY
13	<a href="#">MFA/19/2012</a> WITH LCR, FIXED	UNION OF INDIA <b>Versus</b> M/S G.P. SALES CORPORATION	MSB DEVI MR.B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MR.N K DAS MS. K KALITA MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI

	<p><b>WITH</b> <a href="#">MC/682/2012</a> in MFA/19/2012</p>	<p>UNION OF INDIA <b>Versus</b> M/S G.P. SALES CORPORATION</p>	<p>MSB DEVI MR.N K DAS MS.R R BORAH</p>	<p>MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI</p>
14	<p><a href="#">RSA/299/2014</a> WITH LCR, FIXED</p>	<p>SRI JYOTIRMOY DEB <b>Versus</b> SMTI KHITI BALA DAS and 15 ORS</p>	<p>MR.G N SAHEWALLA MS.B SARMA MS.R JAIN MRS.S S BAWARI MD.ASLAM</p>	<p>GA, ASSAM MR.N DHARR-1to5 MR. S P CHOUDHURY (R-2 TO 5) MR .B MALAKAR(R-1to5) MR. T U LASKAR(R-1to5) MS.S DASGUPTA(R-1to5) MR K BISWAKARMA (R-2 TO 5) MS B DEVI (R-2 TO 5) MR. S. J. SARKAR (R-2 TO 5)</p>
	<p><b>WITH</b> <a href="#">MC/3374/2014</a> in RSA/299/2014</p>	<p>SRI JYOTIRMOY DEB <b>Versus</b> SMTI KHITI BALA DAS and 15 ORS</p>	<p>MR.G N SAHEWALLA MS.B SARMA MS.R JAIN MRS.S S BAWARI MD.ASLAM</p>	<p>GA, ASSAM</p>
15	<p><b>WITH</b> <a href="#">RSA/305/2014</a></p>	<p>KARIMGANJ MUNICIPAL BOARD <b>Versus</b> SMTI KHITI BALA DAS and 13 ORS</p>	<p>MR.M H RAJBARBHUIYAN MS.P HATIGAYARI MS.W RAHMAN MS.R CHETRI</p>	<p>MR G N SAHEWALLA (R-14) MR.N DHAR(R-1to5) MR. S P CHOUDHURY (R-2 TO 5) MR. T U LASKARR-1to5 MS.S DASGUPTA(R-1to5) MR.M MALAKAR(R-1to5) MS. S. TODI (R-14) MR K BISWAKARMA (R-2 TO 5) MS B DEVI (R-2 TO 5) MR H K SARMA (R-14) MS K BHATTACHARYYA MR. S. J. SARKAR (R-2 TO 5)</p>
16	<p><a href="#">RFA/26/2016</a> CAVT. NO. 241/2016 WITH LCR, FIXED</p>	<p>SMTI LAKHI BALA DAS and 3 ORS <b>Versus</b> LEGAL HEIRS OF DHARMA KANTA DAS SMTI BINITA DAS and 6 ORS</p>	<p>MR. R M CHOUDHURY MR.B K BHAGAWATI MSK KALITA MS.A CHAKRABORTY</p>	<p>MRG DEKA MR.P K R CHOUDHURY FOR CAVEATOR</p>
	<p><b>WITH</b> <a href="#">I.A./1479/2016</a> in RFA/26/2016</p>	<p>SMTI LAKHI BALA DAS and 3 ORS <b>Versus</b> LEGAL HEIRS OF DHARMA KANTA DAS SMTI BINITA DAS and 6 ORS</p>	<p>MR.B K BHAGAWATI MS K KALITA MS.A CHAKRABORTY</p>	<p>MR G DEKA FOR CAVEATOR</p>
17	<p><a href="#">RSA/44/2016</a> WITH LCR, FIXED</p>	<p>SRI GUNJALAL DAS and ANR <b>Versus</b> SRI PRAFULLA KR. NATH</p>	<p>MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA</p>	<p>MR.S K SAHARIA MS.A BEGUM MR D C NATH MR.M DAS</p>
18	<p><a href="#">RSA/150/2018</a> WITH LCR, FIXED</p>	<p>MD SAMSUL HAQUE LASKAR and 6 ORS <b>Versus</b> MD MOTIUR RAHMAN LASKAR</p>	<p>MR. N DHAR MR . B MALAKAR MS. K BARUAH MR. T U LASKAR MS. S DASGUPTA</p>	<p>MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MR. K H CHOUDHURY FOR CAVEATOR</p>
19	<p><a href="#">WP(C)/780/2020</a></p>	<p>HITESH ROY AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.</p>	<p>MR. B K DAS MS. P DAS</p>	<p>SC, ELEM. EDU SC, FINANCE</p>

20	<a href="#">WP(C)/4654/2021</a>	SUMAIYA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	GA, ASSAM SC, AG MR. A R SIKDAR (r-9) MR. N AHMED (r-8,9) MR. M H TALUKDAR (r-9) MD. S ALOM (R-8)
21	<a href="#">CRP/44/2023</a> WITH LCR, FIXED  <b>WITH</b> <a href="#">I.A.(Civil)/1756/2023</a> in CRP/44/2023	DHIPEN HAJONG @ DHIPES HAJONG AND 3 ORS. <b>Versus</b> KHAGEN HAJONG  KHAGEN HAJONG <b>Versus</b> DHIPEN HAJONG @ DHIPES HAJONG AND 3 ORS.	MR. R BARUAH MR. A IKBAL MS. M NATH  MR. J AHMED MR. S I BORA MR. S I BORA MS A HUSSAIN	MR R A AHMED (r-8,9) SC, SEC. EDU. MR. S I BORA  MR. R BARUAH
<b><u>STAY MATTERS</u></b>				
22	<a href="#">CRP/129/2023</a> FIXED	PANNA NEEDHAM @ PANA NIDHAM <b>Versus</b> MARTHYA NEEDHAM AND 5 ORS.	MR. B K GOGOI MR. A D CHOUDHURY C. DEKA	MR. K KALITA (R1-6) MR. R KALITA MR. A DHAR MR P DOLEY (R1-6) MR. A M KHAN (R-2)
23	<a href="#">CRP(IO)/141/2024</a> FIXED	MD. SAJID HUSSAIN <b>Versus</b> MOSFIA AHMED AND ANR.	MR. P DEKA MR R HOQUE MR A DAS	MR. A M KHAN (R-2)

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LEAVE NOTE OF ADVOCATES FOR 05/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. S B PRASAD	29-08-2024	To	05-09-2024
10)	MR. R ALI	01-09-2024	To	10-09-2024
11)	MR. N SHARMA	09-09-2024	To	22-09-2024
12)	MR I HASSAN	03-09-2024	To	10-09-2024
13)	MS. M BORAH	02-09-2024	To	08-09-2024
14)	MR D K BORDOLOI	05-09-2024	To	05-09-2024
15)	MR. V K CHOPRA	04-09-2024	To	09-09-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

### [ For Thursday,5th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-V

**THE OLDEST MATTER IN THE CAUSELIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">RSA/83/2009</a> PART-HEARD, WITH LCR	SMTI. FULU BALA MEDHI and ORS <b>Versus</b> AIKON MEDHI and ORS	MR S BANIK MS B SARMA MR P BHUYAN MR K N SURI	MRS T GOSWAMI
2	<a href="#">WP(C)/7753/2019</a> PART-HEARD, FIXED	OIL AND NATURAL GAS CORPN. LTD. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G N SAHEWALLA MS. N K DEVI MR B CHOUDHURY MR. M SAHEWALLA MR. N A SINGH	SC, FOREST SC, PCB
3	<a href="#">WP(C)/766/2024</a> CAVT. NO.00892/024, PART-HEARD	JAGADISH CH BRAHMA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MS. M BHATTACHARJEE (R-11) MR. R BORPUJARI, SC FINANCE MR R A AHMED MS M BHARATI (R-11) MR M AHMED (R-10) SC, BTC SC, FOREST FOR CAVEATOR
4	<b>WITH</b> <a href="#">WP(C)/768/2024</a> CAVT. NO. 00902/024,	JAGADISH CH BRAHMA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MS. M BHATTACHARJEE (R-11) MR. R BORPUJARI MR R A AHMED MS M BHARATI (R-11) MR M AHMED (R-10) MS. P DASGUPTA (R-11) SC, BTC SC, FOREST FOR CAVEATOR
5	<a href="#">WP(C)/4888/2023</a> FIXED	ASSAM (BHOPELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO CAMP) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	SC, FOREST

	<b>WITH</b> <a href="#">I.A.(Civil)/3141/2023</a> in WP(C)/4888/2023	ASSAM (BHOPELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO CAMP) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	SC, FOREST
		<b>ADMISSION</b>		
6	<a href="#">WP(C)/7496/2018</a> FIXED	M/S. MAUD TEA AND SEED COMPANY LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. R BORPUJARI SC, REVENUE
7	<a href="#">WP(C)/2680/2019</a> FIXED	TAPAN KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	MR A K BORAH GA, ASSAM MR. S K TALUKDAR MR. D NATH (R-6)
8	<a href="#">WP(C)/1212/2023</a> FIXED	M/S DAYAL CONSTRUCTIONS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	GA, ASSAM MR. BHASKAR DUTTA, SENIOR ADVOCATE (r-7,8) MR. S S ROY(R-2 TO 5) MR. SAILENDRA DEKA (r- 7,8) MR. S BORTHAKUR (R-2 TO 5) MR J DAS (r-7,8)
	<b>WITH</b> <a href="#">I.A.(Civil)/2305/2024</a> in WP(C)/1212/2023	RANJU AGARWAL AND ANR <b>Versus</b> M/S DAYAL CONSTRUCTIONS AND 7 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR. SAILENDRA DEKA MR J DAS	MR. B D KONWAR SR. ADV. MR. S S ROY MR. S BORTHAKUR MR H AGARWAL MR J SINGH
9	<b>WITH</b> <a href="#">WP(C)/392/2023</a>	RANJU AGARWAL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR J DAS	MR. B D KONWAR SR. ADV. (R4-R7, R9) MR H AGARWAL (R4-R7, R9) MR J SINGH (R4-R7, R9) MS M ZOMUANPUII (R4-R7, R9) MR P DOLEY (R4-R7, R9) SR. GA, ASSAM
10	<a href="#">WP(C)/5059/2023</a> FIXED	NITU SINHA AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. D SAIKIA MR. P J SAIKIA	MR. C K S BARUAH DY.S.G.I.
11	<a href="#">WP(C)/3910/2024</a> FIXED	AURORA FINE ARTS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, FINANCE AND TAXATION
12	<a href="#">WP(C)/3919/2024</a> FIXED	SKIPPER LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, FINANCE AND TAXATION
		<b>HEARING</b>		
13	<a href="#">WP(C)/3715/2020</a> PART-HEARD	MONMIL BORO AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM MS. S SARMA, GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/3377/2022</a> in WP(C)/3715/2020	MONMIL BORO AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
14	<b>WITH</b> <a href="#">WP(C)/1361/2022</a>	DUKHAHARAN RAUT <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/3373/2022</a> in WP(C)/1361/2022	DUKHAHARAN RAUT <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE

15	<b>WITH</b> <a href="#">WP(C)/2931/2022</a>	PRAMOD PATHAK <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB MR B C MUCHAHARY	GA, ASSAM SC, REVENUE
16	<b>WITH</b> <a href="#">WP(C)/7258/2022</a>	SUNIL RAJAK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO MR B C MUCHAHARY	GA, ASSAM SC, G M D A SC, REVENUE
17	<b>WITH</b> <a href="#">WP(C)/7381/2022</a>	ARUN KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, G M D A SC, REVENUE
18	<b>WITH</b> <a href="#">WP(C)/7382/2022</a>	SHAIL DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, G M D A SC, REVENUE
19	<b>WITH</b> <a href="#">WP(C)/7383/2022</a>	HAMIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE
20	<b>WITH</b> <a href="#">WP(C)/7384/2022</a>	FIROZA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE
21	<b>WITH</b> <a href="#">WP(C)/7389/2022</a>	H. KHELENDRAJEET SHARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
22	<b>WITH</b> <a href="#">WP(C)/7399/2022</a>	DINESH DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR U DAS MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE
23	<b>WITH</b> <a href="#">WP(C)/7510/2022</a>	JAY PRAKASH PRASAD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
24	<b>WITH</b> <a href="#">WP(C)/7517/2022</a>	BHUMIKA PATHAK MEDHI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
25	<b>WITH</b> <a href="#">WP(C)/7580/2022</a>	ABHIJIT SAHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
26	<b>WITH</b> <a href="#">WP(C)/7618/2022</a>	BINOD KUMAR VERMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE

27	<b>WITH</b> <a href="#">WP(C)/7622/2022</a>	MRINAL HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
28	<b>WITH</b> <a href="#">WP(C)/7698/2022</a>	MAYA RANI BANIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
29	<b>WITH</b> <a href="#">WP(C)/7736/2022</a>	MANJU DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S NATH MD. A MATLIB	GA, ASSAM SC, REVENUE
30	<b>WITH</b> <a href="#">WP(C)/7804/2022</a>	PRAMOD PATHAK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
31	<b>WITH</b> <a href="#">WP(C)/7815/2022</a>	SANJAY KUMAR BHURA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
32	<b>WITH</b> <a href="#">WP(C)/7816/2022</a>	BASANTI PANDEY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
33	<b>WITH</b> <a href="#">WP(C)/7818/2022</a>	KONJENBAM ANJALI DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR. M J BHATTACHARYYA	GA, ASSAM MD. A MATLIB SC, REVENUE
34	<b>WITH</b> <a href="#">WP(C)/7823/2022</a>	SANKAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
35	<b>WITH</b> <a href="#">WP(C)/7831/2022</a>	KAILASH MAHASETH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
36	<b>WITH</b> <a href="#">WP(C)/7848/2022</a>	POTIRAM CHOUHAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B PHUKAN MR R RAJKHOWA MR B KHAKHLARY	GA, ASSAM SC, REVENUE
37	<b>WITH</b> <a href="#">WP(C)/7858/2022</a>	PANCHAM ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
38	<b>WITH</b> <a href="#">WP(C)/7870/2022</a>	POTSHANGBAM KHONI CHAOBA MEETEI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA MR. N BORDOLOI	GA, ASSAM SC, REVENUE
39	<b>WITH</b> <a href="#">WP(C)/7948/2022</a>	ILLA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
40	<b>WITH</b> <a href="#">WP(C)/7949/2022</a>	SAKHI DEVI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM
41	<b>WITH</b> <a href="#">WP(C)/7953/2022</a>	RAMKRISHNA SAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE

42	<b>WITH</b> <a href="#">WP(C)/7970/2022</a>	AJOY SHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	SC, REVENUE
43	<b>WITH</b> <a href="#">WP(C)/7976/2022</a>	SAROJ DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S NATH MD. A MATLIB	GA, ASSAM SC, REVENUE
44	<b>WITH</b> <a href="#">WP(C)/8308/2022</a>	JAWAHAR PURBEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR G J SAIKIA MR. K PRASAD MR S DAS	GA, ASSAM SC. REVENUE
45	<b>WITH</b> <a href="#">WP(C)/186/2023</a>	ARUN MONDAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
46	<b>WITH</b> <a href="#">WP(C)/221/2023</a>	BAGEDU KEWAT <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/3016/2023</a> in <a href="#">WP(C)/221/2023</a>	BAGEDU KEWAT, <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
47	<b>WITH</b> <a href="#">WP(C)/922/2023</a>	BAKUL GHOSH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
48	<b>WITH</b> <a href="#">WP(C)/1006/2023</a>	SMTI. NILIMA ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
49	<b>WITH</b> <a href="#">WP(C)/5880/2023</a>	RINKU DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
50	<b>WITH</b> <a href="#">WP(C)/5959/2023</a>	INDRA BISWAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
51	<b>WITH</b> <a href="#">WP(C)/2148/2024</a>	H KHELENDRAJEET SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. FARID UZ ZAMAN	GA, ASSAM SC, REVENUE
52	<b>WITH</b> <a href="#">WP(C)/2174/2024</a>	ARUN KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. FARID UZ ZAMAN	GA, ASSAM SC, REVENUE
53	<a href="#">WP(C)/741/2014</a> WITH LCR	M/S ASSAM STATE TEXTILE CORPORATION LTD. <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH	MR A DASGUPTA (R-3,4,15) MR. S DAS (R-3,4,15) MR.S SARMA MR. S CHAKRABORTY (R-3,4,9 to 17) MR K DAS (R-3,4,15) MR. M BARUAH MR. M ALOM MR. S. DAS, SC, AIDC SC, L C MR.M BARUAH MR.S K SWARGIARY
	<b>WITH</b> <a href="#">MC/1196/2014</a> in <a href="#">WP(C)/741/2014</a>	DHIRENDRA CHANDRA SARMA and ORS. <b>Versus</b> M/S ASSAM STATE TEXTILE CORPORATION LTD. and ORS.	MR.S DAS MR.N BARUAH MR.H GOGOI MR.S K SWARGIARY	MR. G CHOUDHURY MR.S SARMA MR.A K HALOI MR.P BARUAH SC, L C

**WITH**  
[I.A./1696/2016](#)  
**in** WP(C)/741/2014

BIRENDRA CHANDRA TALUKDAR and  
ANR

APPLICANT-IN-PERSON

MR. G CHOUDHURY  
MR.S DAS  
MR.S SARMA  
MS.P BARUAH  
MR.A K HALOI  
MR.M BARUAH  
SC, L C  
MR.S K SWARGIARY

**Versus**

M/S ASSAM STATE TEXTILE  
CORPORATION LTD. and 15 ORS.

**WITH**  
[I.A.\(Civil\)/2014/2016](#)  
**in** WP(C)/741/2014

M/S ASSAM STATE TEXTILE  
CORPORATION LTD.

MR. G CHOUDHURY  
MR.A K HALOI  
MR.P BARUAH

MR.S DAS  
MR.S SARMA  
MR.M BARUAH  
MR.S K SWARGIARY  
SC, L C

**Versus**

THE STATE OF ASSAM AND 16 ORS

**WITH**  
[I.A.\(Civil\)/2395/2024](#)  
**in** WP(C)/741/2014

M/S ASSAM INDUSTRIAL DEVELOPMENT  
CORPORATION LTD

SC, AIDC  
MR. S. DAS, SC, AIDC

MR. M BARUAH

**Versus**

M/S ASSAM STATE TEXTILE  
CORPORATION LTD. AND ORS

54 [WP\(C\)/5801/2014](#)

SRIMATI NILIMA JAIN

MR.D DAS  
MR.R SINGHA

MR.A PARVEZR-1to5  
MR.D GOGOI(r-1to5)  
MR.M K DAS(r-1to5)

**Versus**

THE SYNDICATE BANK and 5 ORS

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LEAVE NOTE OF ADVOCATES FOR 05/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
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13)	MS. M BORAH	02-09-2024	To	08-09-2024
14)	MR D K BORDOLOI	05-09-2024	To	05-09-2024
15)	MR. V K CHOPRA	04-09-2024	To	09-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,5th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 19**

**[MAC.APPEAL AND CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">MACApp./227/2010</a> CAVT. NO. 1209/2010 WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD., <b>Versus</b> SMTI PANCHAMI BORDOLOI and ORS,	MR.S S SHARMA MRG JALAN MS.F KHAN MS.L SARMA	MR. N C DAS MR.P DAS MR.S K MEDHI MR.R K BHARALI MS. M DEVI MR. A DAS FOR CAVEATOR
2	<b>WITH</b> <a href="#">MACApp./310/2010</a>	SMTI PANCHAMI BORDOLOI and 3 ORS, <b>Versus</b> NATIONAL INSURANCE CO. LTD. and ORS,	MR. N C DAS MR.P DAS MR.S K MEDHI MR.R K BHARALI MS. M DEVI MR. A DAS	
<b>ADMISSION</b>				
3	<a href="#">WP(C)/5569/2023</a> FIXED	RANJANA DEVI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. P J PHUKAN (R-5) GA, ASSAM MR. D P BORAH (R-7 & R-8) MR R M DAS (R-2, R-3, R-4) MS. A TALUKDAR (R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U
4	<a href="#">WP(C)/5571/2023</a> FIXED	PRANAB KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. P J PHUKAN (R-5) GA, ASSAM MS. A TALUKDAR (R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U
5	<a href="#">WP(C)/5582/2023</a> FIXED	BEAUTY SAHA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U

6	<a href="#">WP(C)/5583/2023</a> FIXED	SWADHINATA DEVI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. P J PHUKAN (R-5) MR. D P BORA (R-7 & R-8) MR R M DAS (R-2, R-3, R-4) MS. A TALUKDAR (R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GMCH SC, HEALTH AND F W SC, G U SC, HEALTH SC, P AND R.D.
7	<a href="#">WP(C)/6400/2023</a> FIXED	SMTI SUMITA DEB SINHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M CHANDA MR S NATH MR C M KIKON	
8	<a href="#">WP(C)/6710/2023</a> FIXED	SHAIENDRA KUMAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	MRS S BARUAH DY.S.G.I.
<b>HEARING</b>				
9	<a href="#">MACApp./171/2016</a> CAVT. NO. 476/2016 WITH LCR, FIXED  <b>WITH</b> <a href="#">CO/16/2017</a> <b>in</b> MACApp./171/2016	ICICI LOMBARD GENERAL INSURANCE CO LTD <b>Versus</b> SMTI JUNEY ROSE KHARORAN and 5 ORS	MR. R GOSWAMI MS. M SAIKIA	MR. M TALUKDAR MS. D KALITA FOR CAVEATOR
		SMTI JUNEY ROSE KHARPRAN and 3 ORS <b>Versus</b> ICICI LOMBARD GENERAL INSURANCE CO LTD	MR.M TALUKDAR MS.D KALITA	
10	<a href="#">MACApp./547/2017</a> WITH LCR, FIXED  <b>WITH</b> <a href="#">CO/4/2019</a> <b>in</b> MACApp./547/2017	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI RIMA KOUSHIK SARMAH and 4 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR	MR.P K MEDHI MR.M MAHANTA MR.M CHOUDHURY
		SMTI RIMA KOUSHIK SARMAH and 2 ORS <b>Versus</b> THE NATIONAL INSURANCE COMPANY LIMITED and 2 ORS	MR. N J CHOUDHURY MR. M MAHANTA MR. P K MUNIR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
11	<a href="#">MACApp./638/2017</a> WITH LCR, B/O  <b>WITH</b>	SMTI LAKHIMI MAZUMDAR <b>Versus</b> SRI VIJAY KR. SHAH and 2 ORS	MR.P DAS MR.A D CHOUDHURY	MS. M SAIKIA MS. P BORTHAKUR
12	<a href="#">MACApp./469/2017</a>	FUTURE GENERAL INDIA INSURANCE COMPANY LTD <b>Versus</b> SMTI LAKHMI MAJUMDAR and 2 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. A D CHOUDHURY (R1)
13	<a href="#">MACApp./874/2018</a> WITH LCR, FIXED	M/S UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MRS. MONALISA SAIKIA and 4 ORS	MR. A DUTTA MR. A AHMED MR. R C PAUL MRS. P M DUTTA	MR A SHARMA MR J KALITA (R 1 to 3)
14	<a href="#">WP(C)/5574/2018</a> B/O	KANDARPA KUMAR KALITA <b>Versus</b> UCO BANK AND 3 ORS.	MR. T DEURI MR. R BORA MR. P C SARMA MS. M BAISHYA	MR. M SHARMA
15	<a href="#">MACApp./563/2019</a> WITH LCR, FIXED	GS- 182793 MR RUDRA BAHADUR GURUNG <b>Versus</b> SRI RAMESH GUPTA	MR. D BORAH MRSR BORAH	MR. P SUNDI
16	<a href="#">WP(C)/2817/2019</a>  <b>WITH</b> <a href="#">I.A.(Civil)/1324/2020</a> <b>in</b> WP(C)/2817/2019	MRINMOY DAS <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 4 ORS.  <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 4 ORS. <b>Versus</b> MRINMOY DAS	MR. B D KONWAR SR. ADV. MR. R SALOI  MR S DUTTA MR. S DUTTA	MS. N MODI MR SISHIR DUTTA MR. A GANGULY (R-1 to 4) MR. C SHARMA MR. S DUTTA MR. A DHANUKA (R-1 to 4)  MR. B D KONWAR SR. ADV. MRS J M KONWAR



17	<a href="#">MACApp./79/2020</a> WITH LCR	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SRI BIKASH GHOSH and ANR	MR. A DUTTA MRS. S ROY	MR D K NATH (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/489/2020</a> in MACApp./79/2020	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SRI BIKASH GHOSH and ANR	MR. A DUTTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1173/2024</a> in MACApp./79/2020	SRI BIKASH GHOSH <b>Versus</b> THE NATIONAL INSURANCE COMPANY LTD A	MR D K NATH	
18	<a href="#">MACApp./152/2020</a> WITH LCR	THE ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> MAYMUN NESSA BARBHUYIA AND 5 ORS	MR. S K GOSWAMI MR. A DUTTA MR. R SHARMA MRS. P M DUTTA	MR. B PURKAYASTHA (R1-R3) MR A B DEY (R1-R3) MR. S SUTRADHAR (R5, R6)
	<b>WITH</b> <a href="#">I.A.(Civil)/989/2020</a> in MACApp./152/2020	THE ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> MAYMUN NESSA BARBHUYIA AND 5 ORS	MR. A DUTTA MRS. P M DUTTA	
19	<a href="#">WP(C)/4376/2020</a> FIXED	MD. ZAMIUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R ISLAM MR. M P SARMA	GA, ASSAM MR. H. SARMA, ADDL. SR. GA, ASSAM
20	<a href="#">MACApp./200/2021</a> WITH LCR, FIXED	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> GURU PADA BHOWMIK AND 2 ORS.	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR R HAZARIKA (R-1) MR. D J KALITA (R-1)
	<b>WITH</b> <a href="#">CO/38/2021</a> in MACApp./200/2021	GURU PADA BHOWMIK <b>Versus</b> ORIENTAL INSURANCE CO. LTD AND 2 ORS.	MR S DUTTA MR R HAZARIKA MR D KALITA MS. I DAS	MS. R D MOZUMDAR (r-1) MS. R D MOZUMDAR (r-1) MS. C MOZUMDAR (r-1) MR. S P SHARMA (r-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/1416/2021</a> in MACApp./200/2021	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> GURU PADA BHOWMIK AND 2 ORS.	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
21	<a href="#">MACApp./174/2022</a> WITH LCR	MUSTT. REHANA BEGUM AND 3 ORS. <b>Versus</b> THE REGIONAL MANAGER AND 2 ORS.	MR. R ALI MD S HUSSAIN MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR. L HUSSAIN	MR. B SARMA (R-3) MR. K K BHATRA MR. R K BHATRA MR. R SARMA (R-3) MR. A SAIKIA MS JONA TALUKDAR (r-2) MR A DEY (R-3) MS M N KONYAK
22	<a href="#">MACApp./298/2022</a> WITH LCR, FIXED	MD. ABDUL MOZID FARAJI and ANR <b>Versus</b> ORIENTAL INS. CO. LTD. and 2 ORS	MR. R C DAS MR. R C DAS MR.S C DAS	MR SISHIR DUTTA (R1) MS. M CHOUDHURY (R1) MS C BORAH (R1)
	<b>WITH</b> <a href="#">MACApp./110/2017</a>	ANUWARA BEGUM <b>Versus</b> ORIENTAL INSURANCE CO LTD and 2 ORS	MR.R C DAS MR.S C DAS MRP BURAGOHAIN	MR. R C PAUL (R1) MR.A AHMED(R-1) MS L DAS (R1)
24	<a href="#">MACApp./800/2022</a> WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SUNITI SINGHA AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B J GHOSH (R-4) MR. A ROSHID MR. A ROSHID MR H DAS(R-1,2,3) MS. M R DEVI MS. T BEGUM MS. T BEGUM
	<b>WITH</b> <a href="#">I.A.(Civil)/1429/2023</a> in MACApp./800/2022	SUNITI SINGHA AND 2 ORS. <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS.	MR. A ROSHID MS. T BEGUM	MS. R GOSWAMI

25	<a href="#">MACApp./10/2023</a> WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> NANI SMITH AND 3 ORS .	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR J I MONDAL (r-1,2) MR A N IQBAL (r-1,2) MR A HAI (r-1,2)
	<b>WITH</b> <a href="#">I.A.(Civil)/908/2023</a> in MACApp./10/2023	NANI SMITH AND ANR <b>Versus</b> UNITED INDIA INSURANCE COMPANY LTD.	MR J I MONDAL MR A N IQBAL MR A HAI	MS. R D MOZUMDAR
26	<a href="#">MACApp./354/2023</a> WITH LCR, FIXED	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> KALPANA NATH AND 6 ORS.	MR. A ACHARYA MR B ACHARYYA	MR. R K AGARWALA (R-1,3,4) MS. R CHOUDHURY (r-1 to 4) MS. D KALITA (R-1,3,4) MR. A HUSSAIN (r-6,7) MR A CHOUDHURY (R-1,3,4) MS F N ZAMAN (r-1 to 4)
	<b>WITH</b> <a href="#">I.A.(Civil)/2978/2023</a> in MACApp./354/2023	KALPANA NATH AND 6 ORS. <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. R K AGARWALA MS. D KALITA	MR. A ACHARYA MR B ACHARYYA
27	<a href="#">WP(C)/6185/2023</a>	BAHAR AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR. M. A. CHOUDHURY	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/3543/2023</a> in WP(C)/6185/2023	BAHAR AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A H M R CHOUDHURY	GA, ASSAM
28	<a href="#">WP(C)/6228/2023</a>	RAKESH SINHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	M K BORAH MS. P. KASHYAP	GA, ASSAM
29	<a href="#">WP(C)/6229/2023</a>	RUP KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	M K BORAH MRS. P KASHYAP	GA, ASSAM
30	<a href="#">WP(C)/7032/2023</a> WITH LCR 1 FILE	NIPU KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CIVIL BENCH-IV AND V**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION  
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/3493/2021</a> WITH FA 66/1969 (D/O), FIXED	M/S KHADARIA TEA COMPANY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M KHATANIAR MS. S D SAIKIA	GA, ASSAM SC, REVENUE
2	<a href="#">WP(C)/232/2022</a> FIXED	RINA PHUKON <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	MR R DHAR MR B C MUCHAHARY MR. N N UPADHAYA	MR. A R BHUYAN (R-6) GA, ASSAM MS. P BHATTACHARYA (r-15) MR. M A I HUSSAIN (R-6) MR. A BORUA (r-15) MR T GOGOI (r-15)
3	<b>WITH</b> <a href="#">WP(C)/709/2022</a>	RINA PHUKON <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R DHAR MR N N UPADHYAYA MR B C MUCHAHARY	MR. A R BHUYAN (R-5) GA, ASSAM MS. P BHATTACHARYA (r-6) MR. M A I HUSSAIN (R-5) MR. A BORUA (r-6) MR T GOGOI (r-6)
4	<a href="#">WP(C)/1420/2023</a> FIXED	KHAGEN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	GA, ASSAM SC, REVENUE SC, PWD
5	<b>WITH</b> <a href="#">I.A.(Civil)/1520/2024</a> <b>in</b> <a href="#">WP(C)/1420/2023</a>	THE DEPUTY COMMISSIONER, KAMRUP (M) AND ANR <b>Versus</b> KHAGEN CHANDRA DAS AND 2 ORS.	JR. GA, ASSAM	MR. K M MAHANTA
5	<a href="#">WP(C)/6633/2023</a> FIXED	PABITRA PRAN SAIKIA <b>Versus</b> UNION BANK OF INDIA AND 2 ORS.	MR. D SARAF	MR. M SHARMA (R1) MR G BORDOLOI (R-3) MR. S HAZARIKA(R-3) MS. S YASMIN (R1) MS. J BURAGOHAIN (R-3) MR. A METO (R-3) S ACHUMI(R-3) SC, UBI

**ORDERS**

6	<a href="#">I.A.(Civil)/3311/2023</a> FIXED in WP(C)/5013/2023 <b>WITH</b> <a href="#">WP(C)/5013/2023</a>	VARNALI DEKA, <b>Versus</b> NIBARAN KALITA,  NIBARAN KALITA <b>Versus</b> THE STATE OF ASSAM AND 30 ORS	MS. B S GOYAL  MR D CHOUDHURY MRS A K CHOUDHURY MR M CHOUDHURY	GA, ASSAM MR D CHOUDHURY MR S DUTTA (r-10,1- -19,21-23,27,28) MS. B S GOYAL (R-3,4) GA, ASSAM MR. B CHOUDHURY (R-6) MR. R BORPUJARI (r- 7,8,11,20,30) MR. B GOGOI (r- 7,8,11,20,30) MR P NAYAK (r- 7,8,11,20,30) MR. A J HAZARIKA (R-3,4) MS S MOCHAHARI (r- 10,12-19,21-23,27,28) MR. S DUTTA (r-10,1- -19,21-23,27,28) MS. N RAJMEDHI (3,4) MS P DAS (r-7,8,11,20,30) MS. P N SUMI (R-3,4) MR A CHALIHA (r- 7,8,11,20,30) MS. RUKMINI BARUA (r- 7,8,11,20,30) MS. PADMINI BARUA (r- 7,8,11,20,30) MS B CHAUHAN (R-3,4)
7	<a href="#">Cont.Cas(C)/62/2024</a> FIXED	VIVEK CYLINDER PRIVATE LIMITED <b>Versus</b> SONIT KUMAR DAS AND ANR  <b>HEARING</b>	MR. P K ROYCHOUDHURY MR. N G KUNDU	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1) MR. A BARKATAKI (r-2)
8	<a href="#">WP(C)/4712/2013</a> CAVT. NO. CAVT. 840/13	ON THE DEATH OF DEBA KUMAR BORA, HIS LEGAL HEIR REP. <b>Versus</b> INDIAN OIL CORPORATION LTD. and 4 ORS	MR.K N CHOUDHURY MR.A BISWAS MR.R SEKHAR MR.S SARMA MRU S BORGHAIN MR.A BARUAH	MR.M K CHOUDHURY ASSTT.S.G.I. MR.A BARKAKATI FOR CAVEATOR
9	<a href="#">WP(C)/5254/2013</a> FIXED	JOGENDRA NATH SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS.A BEGUM MR.M DUTTA MR.P N GOSWAMI MR.S N TAMULI MS.P K ZANNAT	PP, ASSAM
10	<a href="#">WP(C)/1112/2015</a>	AKHIL BHARATIYA CHAH MAZDOOR SANGHA <b>Versus</b> THE MANAGEMENT OF M/S BHOOIACHANG TEA ESTATE	MR A DASGUPTA MS.B DAS	MR.S N SARMA MR.K KALITA MS.P KHOUND MR.A JAHID
11	<a href="#">WP(C)/685/2016</a> WITH LCR	CENTRAL BANK OF INDIA <b>Versus</b> RADHESHYAM KEDIA and 3 ORS.	MR. N C DAS MR. A DAS MS. B BEGUM MS. M DEVI MR. K DAS MR. M K MISHRA	MR. A PARVEZ (R1) MR. R THAKURIA (R3) MR. L P SHARMA (R3) MR. S SINGHA (R1) MR. B ROY (R1)
12	<a href="#">WP(C)/1414/2016</a>	ISMOTARA BEGUM and ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MRJ RAHMAN	GA, ASSAMR-1 TO 5 MR G S SARKAR(R-6) MR.M HAQUE(R-6) MR.Z HUSSAIN(R-6) MRSN BEGUM(R-6)
13	<a href="#">WP(C)/1817/2016</a>	DANDI DHAR DEURI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.B CHAKRABORTY MR.T R SARMA MS.P MITRA MS.P HAZARIKA	MR.Y DOLOI(R- 1-3) MS.B BHUYAN SC, TRANSPORT ADDL. AG, ASSAM SC, IWT MS.K DUTTA

14 **WITH**  
[WP\(C\)/1816/2016](#)

MD. RAMIJUDDIN AHMED  
**Versus**  
THE STATE OF ASSAM AND 2 ORS

MR.B CHAKRABORTY  
MR.T R SARMA  
MS.P MITRA  
MS.P HAZARIKA

MR.Y DOLOI(R- 1-3)  
SC, TRANSPORT  
SC, IWT  
ADDL. AG, ASSAM  
MS.K DUTTA

15 [WP\(C\)/470/2019](#)  
FIXED

TARUN KR. GOSWAMI  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

MR. A C SARMA  
MR. D GOSWAMI  
MR. B DEORI  
MR. B HALDAR  
MR G BHARADWAJ

MR S S DEY (SC, GAUHATI  
HIGH COURT, R-4,5)  
MR. N GOSWAMI (GA,  
ASSAM) R- 1,2,3  
Mr. Angshuman Bora,  
amicus Curiae

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LEAVE NOTE OF ADVOCATES FOR 05/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. S B PRASAD	29-08-2024	To	05-09-2024
10)	MR. R ALI	01-09-2024	To	10-09-2024
11)	MR. N SHARMA	09-09-2024	To	22-09-2024
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13)	MS. M BORAH	02-09-2024	To	08-09-2024
14)	MR D K BORDOLOI	05-09-2024	To	05-09-2024
15)	MR. V K CHOPRA	04-09-2024	To	09-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,5th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2638/2024</a>	TANMOY GUPTA <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN	PP, ASSAM
2	<a href="#">Bail Appln./2642/2024</a>	BABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
3	<a href="#">Bail Appln./2647/2024</a>	SAJIDUL HOQUE LASKAR <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
4	<a href="#">Bail Appln./2648/2024</a>	SAJIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
5	<a href="#">Bail Appln./2649/2024</a>	NUR ALOM @ MANGLU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S AHMED MS. M. KHATUN MS N AKTAR	PP, ASSAM
<b>MOTION</b>				
6	<a href="#">Crl.Pet./1036/2024</a>	MD. MAHBOOB ALAM LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR M Z SHAH	PP, ASSAM
7	<a href="#">AB/2166/2024</a> FIXED	AVIJIT DAS <b>Versus</b> THE STATE OF ASSAM	MR. FIRUZ KHAN MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR DR AZIZ KHAN	PP, ASSAM
8	<a href="#">AB/2167/2024</a> FIXED	MODI VIPULKUMAR PRAMODCHANDRA <b>Versus</b> THE STATE OF ASSAM	MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR DR AZIZ KHAN	PP, ASSAM
9	<a href="#">AB/2292/2024</a> FIXED.	NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. R SHARMA MR E AHMED MISS R A CHOUDHURY	PP, ASSAM
10	<a href="#">AB/2329/2024</a>	PRANAB DOLEY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
11	<a href="#">AB/2331/2024</a>	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	PP, ASSAM

12	<a href="#">AB/2333/2024</a>	MD JUMA KHAN <b>Versus</b> THE STATE OF ASSAM	MR. B C CHOUDHURY MR. P K ROYCHOUDHURY MR A N AHMED	PP, ASSAM
13	<a href="#">AB/2337/2024</a>	MUNNAF ALI <b>Versus</b> THE STATE OF ASSAM,	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
14	<a href="#">AB/2339/2024</a>	HANIF ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S RAHMAN MR S KHOUND MS. S PHUKAN MS L MISHRA	PP, ASSAM
15	<a href="#">AB/2340/2024</a>	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM,	MR. S MUNIR MR. A AWAL MR. A.H. MONDAL	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
16	<a href="#">Bail Appln./3904/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	LALROHLU HMAR @ LALRUHLU HMAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR A BASUMATARY	SC, DRI
17	<a href="#">Bail Appln./1672/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. SOFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M HOQUE MR. R A CHOUDHURY MS J BEGUM	PP, ASSAM
18	<a href="#">Bail Appln./1720/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	SAHIDUL ISLAM @ BULBUL <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN MS S ABDULLAH	PP, ASSAM
19	<a href="#">Bail Appln./1919/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD. KAMRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
20	<a href="#">Bail Appln./2280/2024</a> WITH OFFICE NOTE	DEBANJAN SAHA <b>Versus</b> UNION OF INDIA	MS B GOGOI MR J K Bhuyan MS. P GHOSH	SC, NCB
21	<a href="#">Bail Appln./2281/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RANJIT SINGH <b>Versus</b> THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR MS B KOUSHIK	SC, NCB
22	<a href="#">Bail Appln./2305/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL KADIR <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
23	<a href="#">Bail Appln./2452/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. JANNATUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR B ISLAM MR. H KAKATI	PP, ASSAM
24	<a href="#">Bail Appln./2473/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JINNATUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
25	<a href="#">Bail Appln./2507/2024</a> WITH OFFICE NOTE, FIXED	MANASH PRATIM BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	PP, ASSAM
26	<a href="#">Bail Appln./2511/2024</a> WITH OFFICE NOTE, FIXED	RUHUL AMIN @ RAHUL AMIN @ RAHUL ALI <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MR N JAMAL	PP, ASSAM
27	<a href="#">Bail Appln./2533/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD SAHID AHMED @ SAHID AHMED <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	PP, ASSAM
28	<a href="#">Bail Appln./2535/2024</a> FIXED	JAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR J HUSSAIN MR. F A HASSAN HAFIZUR RAHMAN	PP, ASSAM
29	<a href="#">Bail Appln./2537/2024</a> FIXED	NAJRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A N IQBAL MATIUR RAHMAN R HAQUE	PP, ASSAM

**BAIL HEARING**

30	<a href="#">AB/1175/2024</a> WITH CASE RECORD(SCANNED COPY)	NOJIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
31	<a href="#">AB/1369/2024</a> FIXED	RAHUL KR DUTTA @ RAHUL DUTTA <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
32	<a href="#">AB/1622/2024</a> WITH OFFICE NOTE, FIXED	MILAN RAY @ HULUNG <b>Versus</b> THE STATE OF ASSAM AND ANR	M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
33	<a href="#">AB/1668/2024</a>	DURLAV KONWAR <b>Versus</b> THE STATE OF ASSAM	MR. A R SHOME M. BORUAH	PP, ASSAM
34	<a href="#">AB/1754/2024</a> FIXED	JITENDRA CHAUHAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR M Z SHAH MD P RAHMAN	PP, ASSAM
35	<a href="#">AB/1810/2024</a> FIXED	MD. ZIAUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR H AGARWAL MR. B HUSSAIN	PP, ASSAM
36	<a href="#">AB/1875/2024</a> FIXED	KUMAR UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
37	<a href="#">AB/1978/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	NUR HUSSAIN @ NUR HUSSAIN SK. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD. S ALOM MR. M S ALAM	PP, ASSAM
38	<a href="#">AB/2136/2024</a> WITH OFFICE NOTE, FIXED	NAJIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
39	<a href="#">AB/2224/2024</a> FIXED	ABU BAKKAR SIDDIQUE <b>Versus</b> THE STATE OF ASSAM	MR J HUSSAIN MR. F A HASSAN HAFIZUR RAHMAN	PP, ASSAM
40	<a href="#">AB/2238/2024</a> WITH SCANNED COPY OF CASE RECORD. FIXED.	HASIM ALI @ HACHIM ALI <b>Versus</b> THE STATE OF ASSAM	MR B M DEKA	PP, ASSAM
<b>ORDERS</b>				
41	<a href="#">I.A.(CrI.)/1226/2023</a> BA 4616/2023(D/O), BA 3409/2023(D/O), WITH CASE RECORD(SCANNED COPY), FIXED <b>in</b> Bail Appln./2622/2023 <b>WITH</b> <a href="#">Bail Appln./4616/2023</a>	ABHIJIT NANDI <b>Versus</b> THE STATE OF ASSAM AND ANR.	F K R AHMED MRS. H THAKURIA	PP, ASSAM
42	<a href="#">Crl.Rev.P./229/2024</a> WITH LCR 2 FILES(SCANNED COPY), FIXED <b>WITH</b> <a href="#">I.A.(CrI.)/809/2024</a> <b>in</b> Crl.Rev.P./229/2024	MEHBUB RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN H G DAISY MR N ZAMAN	PP, ASSAM
43	<a href="#">I.A.(CrI.)/740/2024</a> WITH OFFICE NOTE, FIXED <b>in</b> Crl.A./6218/2024 <b>WITH</b> <a href="#">Crl.A./6218/2024</a> (Filing Number)	MEHBUB RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J AHMED MS A HUSSAIN H G DAISY MR N ZAMAN	PP, ASSAM
44	<a href="#">I.A.(CrI.)/740/2024</a> WITH OFFICE NOTE, FIXED <b>in</b> Crl.A./6218/2024 <b>WITH</b> <a href="#">Crl.A./6218/2024</a> (Filing Number)	ABHIJIT GANGULY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M L PANDIA MS. N K PODDAR	PP, ASSAM
		ABHIJIT GANGULY <b>Versus</b> THE STATE OF ASSAM AND ANR G	MS. N K PODDAR	

**HEARING**



45	<a href="#">Crl.A./128/2012</a> WITH LCR 5 FILES, P.B.-1, FIXED	CHANDAN RAJBONGSHI @ DAS <b>Versus</b> THE STATE OF ASSAM	S K NARGIS I A HAZARIKA S KHANIKAR	A K DAS MS.P BORA K N KALITA J BHUYAN N ISLAM PP, ASSAM
46	<a href="#">Crl.A./149/2012</a> WITH LCR 5 FILES, FIXED	GIRIDHAR SARMA <b>Versus</b> THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MISSS KHANIKAR	PP, ASSAM
47	<a href="#">Crl.Pet./417/2012</a> WITH LCR 4 FILES, FIXED	MEHER ALI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MS.P BHATTACHARYA MS.D DUTTA MR.A BHATTACHARYA	MR.H R A CHOUDHURY MR.R ISLAM MR.J ISLAM PP, ASSAM MR.M R ISLAM
48	<a href="#">CRL.A(J)/9/2021</a> 4 Y 8 M 13 D :WITH LCR 4 FILES, P.B.-1, FIXED	SAHABUDDIN <b>Versus</b> THE STATE OF ASSAM	MS R D MAZUMDAR, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
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13)	MS. M BORAH	02-09-2024	To	08-09-2024
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15)	MR. V K CHOPRA	04-09-2024	To	09-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Thursday,5th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 22**

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	<a href="#">AB/2075/2024</a>	SAIFUL ISLAM @ MONBABU ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM MS. RUKMINI BARUA MS. PADMINI BARUA MS A KHATUN	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
2	<a href="#">Bail Appln./460/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	ISLAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
3	<a href="#">Bail Appln./1733/2024</a> WITH CASE RECORD(SCANNED COPY)	SHAMIM AHMED <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR A AHMED	PP, ASSAM
<b><u>ORDERS</u></b>				
4	<a href="#">I.A.(CrI.)/810/2024</a> in CrI.Pet./617/2024	DIBYAJYOTI DATTA <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION	MR S BORTHAKUR MR SAURADEEP DEY	SC, CBI
	<b>WITH</b> <a href="#">CrI.Pet./617/2024</a>	DIBYAJYOTI DATTA <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION	MR S BORTHAKUR MR SAURADEEP DEY	SPL. PP, C.B.I.
<b><u>HEARING</u></b>				
5	<a href="#">CrI.A./324/2023</a> PART-HEARD, WITH LCR 4 FILES, FIXED	LIPAMUNGO ODYUO AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR N Z LOTHAN MR. S K GUPTA	MR B SARMAH PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
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13)	MS. M BORAH	02-09-2024	To	08-09-2024
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15)	MR. V K CHOPRA	04-09-2024	To	09-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,5th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">LA.App./2/2019</a> PART-HEARD, WITH LCR, FIXED	SRI ALOK BAGARIA ANR ANR <b>Versus</b> THE COLLECTOR CUM DEPUTY COMMISSIONER, DIBRUGARH	MR. A M BORA MR A D CHOUDHURY MR. S DEKA MR. P DUTTA	GA, ASSAM MR. M NATH MR. A BHATTACHARJEE
	<b>WITH</b>			
2	<a href="#">LA.App./3/2019</a> WITH LCR	SRI ALOK BAGARIA AND ANR <b>Versus</b> THE COLLECTOR CUM DEPUTY COMMISSIONER, DIBRUGARH AND 2 ORS.	MR.A D CHOUDHURY MR.A D CHOUDHURY MR. S DEKA MR. P DUTTA	GA, ASSAM MR. M NATH MR. A BHATTACHARJEE

LEAVE NOTE OF ADVOCATES FOR 05/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. S B PRASAD	29-08-2024	To	05-09-2024
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12)	MR I HASSAN	03-09-2024	To	10-09-2024
13)	MS. M BORAH	02-09-2024	To	08-09-2024
14)	MR D K BORDOLOI	05-09-2024	To	05-09-2024
15)	MR. V K CHOPRA	04-09-2024	To	09-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,5th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">WP(C)/6352/2013</a> BY SLIP	VIJAY KUMAR KEKDAS LAWHATRE and 13 ORS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.S K SINGHA MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MR.B BASUMATARY MR.M G SINGH MRSSHEELA KH.	MR.S SARMA ASSTT.S.G.I. SR. CGC
2	<a href="#">WP(C)/956/2014</a> BY SLIP	NO.119880274, EX. CT. MD. KAJI SAFIQL ISLAM <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.R MAZUMDAR MRS M ABDULLAH P MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.N BARUA C.G.C. MRM R ADHIKARI MR.K K PARASAR(R-1TO3) ASSTT.S.G.I.
3	<a href="#">WP(C)/2921/2023</a> BY SLIP	RANJIT SINGH <b>Versus</b> MANAGING DIRECTOR, FCI AND 2 ORS	MR. G K GUPTA	SC, F C I
4	<b>WITH</b> <a href="#">WP(C)/4486/2023</a>	PRADEEP KUMAR <b>Versus</b> THE MANAGING DIRECTOR, FOOD CORPORATION OF INDIA AND 2 ORS.	MR. G K GUPTA	SC, F C I
5	<b>WITH</b> <a href="#">WP(C)/4606/2023</a>	ANKIT KUMAR <b>Versus</b> THE MANGING DIRECTOR, FCI AND 2 ORS	MR. G K GUPTA	SC, F C I
<b>MOTION (BA)</b>				
6	<a href="#">Bail Appln./2635/2024</a>	LATIF HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN MR Z RAHMAN	PP, ASSAM
7	<a href="#">Bail Appln./2640/2024</a>	AIJAL ALI @ SABDAN <b>Versus</b> THE STATE OF ASSAM	MR. J ABBAS MS. B LASKAR I HOQUE	PP, ASSAM
8	<a href="#">Bail Appln./2645/2024</a>	BIKROM DAS @ AKOL DAS <b>Versus</b> THE STATE OF ASSAM	MR. A M S MAZUMDER	PP, ASSAM
9	<a href="#">Bail Appln./2650/2024</a>	MUZAKKIR ALOM @ MOINA <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MD. SAFIQL ISLAM MR. A HOQUE	PP, ASSAM

**TOP OF THE LIST**

10	<a href="#">WP(C)/1421/2014</a> (HEARING), FIXED	BRAHMAPUTRA TELE PRODUCTIONS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE and TAXATION MR.R DUBEY
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**MOTION**

11	<a href="#">Tr.P.(Cri.)/34/2024</a>	PRATIMA SAIKIA AND 2 ORS <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND ANR	MR. T TAPAK	PP, A P
12	<a href="#">Crl.Rev.P./342/2024</a>	AMIT KUMAR RABHA <b>Versus</b> JOYSHRI RAVA	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM MD A RAHMAN	
13	<a href="#">Crl.Pet./870/2024</a> B/O	TEK BHATTARAI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R BORA MS R MEDHI	PP, ASSAM
14	<a href="#">Crl.Pet./1090/2024</a>	RAHUL MEENA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	PP, ASSAM
15	<a href="#">Crl.Pet./1091/2024</a>	MAGAR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J ISLAM MR. A HUSSAIN MR M ROHMAN	PP, ASSAM
16	<a href="#">Crl.Pet./1092/2024</a>	MD HAFIZUDDIN AHMED AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P MAHANTA MR J K BORDOLOI C SARMA V KHAKHALARY	PP, ASSAM
17	<a href="#">AB/2328/2024</a>	ABDUL ALIM AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
18	<a href="#">AB/2334/2024</a>	SAHEB UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
19	<a href="#">AB/2335/2024</a>	KHANDAKAR ABUL KALAM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ISLAM MR M R ISLAM	PP, ASSAM
20	<a href="#">AB/2336/2024</a>	BASHIR AHMED BARLASKAR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM

**ADMISSION**

21	<a href="#">Crl.Rev.P./259/2024</a> FIXED	BIKASH BERIA <b>Versus</b> THE STATE OF ASSAM	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	PP, ASSAM
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**BAIL HEARING (BA)**

22	<a href="#">Bail Appln./2327/2024</a> FIXED	DIGANTA DAS <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MS. NANDITA DEVI MR D MEDHI MS. P. NAIDING MR P SONOWAL	PP, ASSAM
23	<a href="#">Bail Appln./2514/2024</a> FIXED	HIMADRI NATH @ HEMONTI <b>Versus</b> THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM

**BAIL HEARING**

24	<a href="#">AB/1228/2024</a> FIXED	MD. MOSRAFE MURTAZA AHMED (MINOR) <b>Versus</b> THE STATE OF ASSAM	MR A NATH MR. NAYAN J. MEDHI	PP, ASSAM
25	<a href="#">AB/1469/2024</a> FIXED	AZIM ALI <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM

26	<a href="#">AB/1821/2024</a> FIXED	RAUSHAN FATIMA <b>Versus</b> THE STATE OF ASSAM	MS. P AHMED N. UDDIN SK ABDULLAH	
27	<a href="#">AB/1959/2024</a> FIXED	NRIPEN CHANDRA RAY <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
28	<a href="#">AB/1992/2024</a> FIXED	AJIT KUMAR DEY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. P BORA MR M SAHEWALLA MS K BHATTACHARYYA MS K SARMA	PP, ASSAM
29	<a href="#">AB/2005/2024</a> FIXED	GIRENDRA BISWAS @ GIREN BISWAS AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MRS R BEGUM MR. N J DUTTA	PP, ASSAM
30	<a href="#">AB/2024/2024</a> FIXED	MD. AJIBOR ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
31	<a href="#">AB/2070/2024</a> FIXED	JINTU ALI <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
32	<a href="#">AB/2170/2024</a> FIXED	REJEK ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA MR I AHMED	PP, ASSAM
33	<a href="#">AB/2171/2024</a> FIXED	RAFIUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A B SIDDIQUE	PP, ASSAM
34	<a href="#">AB/2177/2024</a> FIXED	PRADIP DAS <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	PP, ASSAM
35	<a href="#">AB/2222/2024</a> FIXED	PARAM ALI <b>Versus</b> THE STATE OF ASSAM	MR. N D BHUYAN MR P D BHUYAN MR. A. M. SIDDIQUE	PP, ASSAM
<b>ORDERS</b>				
36	<a href="#">Crl.Pet./677/2019</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	TAPASH BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MR H ALI MR. R KONWAR MS A RONGHANGPI MR. J R GIRI	PP, ASSAM
37	<a href="#">Crl.L.P./32/2020</a> FIXED in CrI.A./7878/2019	GOLAPI BORO <b>Versus</b> SANTOSH SWARGIARY AND ANR	MR. J AHMED MR A N AHMED	MR. R MAJUMDAR MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY PP, ASSAM
<b>WITH</b> <a href="#">Crl.A./7878/2019</a> (Filing Number)		GOLAPI BORO <b>Versus</b> SANTOSH SWARGIARY AND ANR		
38	<a href="#">Crl.A./182/2022</a> WITH OFFICE NOTE, LCR 2 FILES, FIXED	SRI DEBASISH MAZUMDAR <b>Versus</b> N R CONSTRUCTION AND ANR	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MR H K SARMA	MR P DEKA(R-1,2) MR. B BORAH (R-1,2)
39	<a href="#">Crl.A./132/2023</a> WITH OFFICE NOTE, LCR 4 FILES, B/O	SOFIAR RAHMAN @ SOFIOUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	MR J ISLAM (R-2) PP, ASSAM
<b>WITH</b> <a href="#">I.A.(Crl.)/314/2023</a> in CrI.A./132/2023		SOFIAR RAHMAN @ SOFIOUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
40	<a href="#">WP(C)/6415/2023</a> BY SLIP	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. S BANIK MR M CHETIA MR A RASHID MR. K ISLAM	GA, ASSAM SC, P H E

41	<a href="#">Crl.Pet./152/2024</a> B/O	V MUTHUKRISHNAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R BARUAH	PP, ASSAM
42	<a href="#">Crl.Pet./195/2024</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	ASHADUZ ZAMAN <b>Versus</b> MUSTAFA HUSSAIN	MR D K MEDHI P BORUAH	
43	<a href="#">I.A.(Crl.)/831/2024</a> in Crl.Rev.P./6258/2024	MD MEHAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. A DAS MS. R GOHAIN	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Rev.P./6258/2024</a> (Filing Number)	MD MEHAR ALI <b>Versus</b> THE STATE OF ASSAM (G)	MR. A DAS	
44	<a href="#">I.A.(Crl.)/832/2024</a> in Crl.Rev.P./7847/2024	LOKNATH RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND ANR	MD M S ALI MR. K BASUMATARY	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Rev.P./7847/2024</a> (Filing Number)	LOKNATH RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND ANR (F)	MD M S ALI	
	<b>WITH</b> <a href="#">I.A.(Crl.)/7848/2024</a> (Filing Number)	LOKNATH RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND ANR	MD M S ALI	
45	<a href="#">Crl.Pet./853/2024</a> FIXED	MD. LATIF ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M DUTTA MS S DEV MR J MAHANTA MS R ALI	PP, ASSAM
<b>HEARING</b>				
46	<a href="#">WP(C)/7324/2013</a> PART-HEARD, BY SLIP	GROUP M MEDIA INDIA PVT. LTD. and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.B BHUYAN MS.N CHOUDHURY MS.P PATHAK	MR.K N CHOUDHURY GA, ASSAM MR.S SARMA MR.N UPADHAYA MR.M MAHANTA MS.A DEKA ADDL. AG, ASSAM MS.A BORPUJARI
47	<a href="#">Crl.Rev.P./130/2011</a> WITH LCR 4 FILES, FIXED	ABDUL KASHEM <b>Versus</b> THE STATE OF ASSAM	MS.J PAUL MS. B SARMA(AMICUS CURIAE) MR.S DEY MR.P SEN	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Rev.P./59/2011</a>	RUPAM RAY @ RUPAN RAY and 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR.S DEY MR.P SEN	PP, ASSAM
49	<a href="#">Crl.A./250/2013</a> WITH CLR 4 FILES, FIXED	DIPAK DAS <b>Versus</b> THE STATE OF ASSAM,	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
50	<a href="#">Crl.Pet./627/2013</a> WITH LCR 3 FILES, FIXED	SMTI SAAZ BEGUM <b>Versus</b> THE STATE OF ASSAM and ANR	MR.M SARMA MS.I GOHAIN MS.I SARMA	MR.S K SINGH MRB PUSHILAL PP, ASSAM MR.B S SINGHA
51	<a href="#">Crl.Rev.P./399/2019</a> WITH LCR 1 FILE(SCANNED COPY)	MD. BASIR AHMED <b>Versus</b> SALMAN AHMED AND ANR.	MR. B C DAS MR. S A HUSSAIN MR D J HALOI	MR F K R AHMED MR J UDDIN PP, ASSAM (R2)
52	<a href="#">Crl.A./240/2022</a> 2 Y O M 4 D.:WITH LCR 4 FILES	MD. RANA ALI @ RANA AHMED @ KHOLILUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR R DAS	PP, ASSAM



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LEAVE NOTE OF ADVOCATES FOR 05/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
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14)	MR D K BORDOLOI	05-09-2024	To	05-09-2024
15)	MR. V K CHOPRA	04-09-2024	To	09-09-2024



# ***The Gauhati High Court, At Guwahati***

**[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]**

**[ DAILY CAUSE LIST ]**

**[ FOR THURSDAY, THE 5<sup>TH</sup> DAY OF SEPTEMBER, 2024 ]**

**[ AT 10:30 AM ]**

**BEFORE**

**HON'BLE MR. JUSTICE NELSON SAILO**

**HON'BLE MR. JUSTICE ROBIN PHUKAN**

**[ COURT NO: 8 ]**

**[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE AIZAWL BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**

**RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS  
WILL SIT AFTER RISING OF THIS BENCH ]**

## **JUDGMENT**

- |                  |   |  |  |
|------------------|---|--|--|
| 1. CRL.A. 1/2019 | THE NATIONAL INVESTIGATION<br>AGENCY<br><b>VERSUS</b><br>ROHMINGLIANA @ HMINGTE @<br>HMINGA | MR C ZORAMCHHANA<br>(SPECIAL PUBLIC<br>PROSECUTOR) | MR B LALRAMENGA<br>MR. ROSHAN SUBEDI<br>MR VANLALHRUAIA<br>VANCHHAWNG<br>MS C LALHRIATPUII<br>MS. RUTHI<br>VANLALHRUAI<br>MS. CASSANDRA<br>ZOSANGLIANA |
|------------------|---|--|--|